

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 924 OF 2019

IN THE MATTER OF:

NEERAJ GOYAL

... APPLICANT

VERSUS

STATE OF PUNJAB

...RESPONDENT

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Filed Through



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DATE: 26.09.2020
PLACE: New Delhi

4th interim report of the Joint Committee in the matter of O. A. No. 924/2019; Neeraj Goyal vs State of Punjab

2. "The Hon'ble National Green Tribunal (NGT) has taken cognizance of a complaint made by Sh. Neeraj Goyal regarding air pollution caused by burning of plastic, rubber and insulated copper coils attached with the scrap at Mandi Gobindgarh, District Fatehgarh Sahib, Punjab". And was pleased to constitute a Committee in O.A no. 924/2019 vide order dated 1/11/2019, comprising of Officials from Central Pollution Control Board (CPCB), Punjab Pollution Control Board (PPCB) and Municipal Council, Mandi Gobindgarh to look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter.
3. In compliance to the order dated 1/11/2019 of Hon'ble NGT, PPCB being the nodal agency, constituted a Committee comprising of the following:
 1. Sh. Anil C. Ranveer, Additional Director- CPCB, Delhi.
 2. Er. Vijay Kumar, Environmental Engineer, Regional Office, Fatehgarh Sahib, PPCB.
 3. Sh. Sandeep Kumar, Sanitary Inspector, Municipal Council Mandi Gobindgarh.
 4. Sh. Pankaj Shori, Sanitary Inspector, Municipal Council Mandi Gobindgarh.
4. The area of Mandi Gobindgarh was visited by the above mentioned team on 29-11-2019 and reply was filed through e-mail i.e. judicial-ngt@gov.in on 27/01/2020. The Hon'ble NGT after consideration of the matter vide order dated 11.02.2020 issued directions, the relevant part of which is reproduced herein below:

"...More units should have been monitored having regard to the adverse consequences on the health of the inhabitants in violation of Fundamental Right to breathe clean air and to clean environment. Continuous and stringent action is required which has not yet been taken. Let the Committee file a fresh and detailed report by covering large number of units.

Neeraj Goyal

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(Anil C. Ranveer)

We also direct that carrying capacity of the area to sustain such activities may be conducted by the Committee in terms of number of such units which can be sustained to give effect to 'Sustainable Development' principle and to enable the regulatory authorities to ensure steps for preventing pollution...

... Let a further action taken report be furnished to the Tribunal before the next date by email at judicial-ngt@gov.in... (i.e. 24.03.2020)

5. In compliance to order dated 11/2/2020, the Committee carried out field study by taking the assistance of additional manpower from CPCB and PPCB. The following additional officials from CPCB and PPCB provided support to the Committee:
 1. Ms. P.K Selvi, Scientist 'D', CPCB, Delhi.
 2. Sh. Sahil Patel, Scientist 'B', CPCB, Delhi.
 3. Sh. Mohit Singla, Assistant Environmental Engineer, PPCB.
 4. Sh. Rubal Goyal, Assistant Environmental Engineer, PPCB.
 5. Sh. Dharamvir Singh, Junior Environmental Engineer, PPCB
6. The Committee referred to above inspected 150 units covering different industrial activities such as Induction furnace, Rolling Mill, Importers/Dismantling units/Local scrap traders during 21.02.2020 to 02.03.2020. PPCB being nodal agency submitted interim report on 14.03.2020 before Hon'ble NGT. The violations observed during the inspections carried out from 21/02/2020 to 02/03/2020 in the area of Mandi Gobindgarh were conveyed to PPCB vide CPCB's letter no. 2543 dated 15/07/2020. Action in the form of closure, imposition of Environment compensation and issuance of advisory has been taken. The Action taken report with regard to 32 units wherein major violations were observed by the team is attached as **Annexure-1**.
7. Apart from the above, PPCB has carried out following activities to control air pollution in the area of Mandi Gobindgarh:
 - a) 252 number of units were inspected by PPCB for the period from 1/11/2019 to 31/8/2020, out of 252 units, 184 units were found in compliance of various Pollution Control Laws i.e. the Water

Sanjay Kumar

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(Amit C. Ranveer)

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(Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981 and the Hazardous and Other Wastes Management Rules, 2016. A list of 184 units is enclosed herewith as **Annexure-2**. Minor violations were observed in the 50 cases, out of remaining 68 units. Show cause notices were issued, opportunity of hearing was extended and time was given for making compliance. The list of 50 units is enclosed as **Annexure-3**. Action was taken in the remaining 18 units having major violations i.e. Environmental compensation upon 16 units amounting to Rs. 22 lacs was imposed and Bank guarantee amounting to Rs. 2.50 lacs was imposed on 2 units. The list of 16 units upon which EC was imposed is enclosed herewith as **Annexure-4** and the list of 2 units upon which bank guarantee was imposed is enclosed as **Annexure-5**.

- b) In order to contain the cause of air pollution arising from the burning of scrap, the Board vide Office Order no. 475 dated 21/8/2020 has cancelled all the one time authorizations granted before 31/1/2019 for import of iron and steel scrap and amended the procedure for obtaining one-time authorization under rule-13 to import other waste listed in part-D of Schedule-III, on behalf of actual users. Copy of Office Order is enclosed herewith as **Annexure-6**.
- c) Further, it is submitted that there are 190 no. of rolling mills operating in Mandi Gobindgarh area, which are using pulverized coal as fuel in their re-heating furnace. Directions have been issued by the Board to all the rolling mills to shift from coal to PNG by 31/12/2020 (copy of Public Notice issued by the Board is enclosed as **Annexure-7**) in compliance of Action plan prepared for non-attainment city of Mandi Gobindgarh in the matter of O.A. no.

Anjay Kumar

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(Anil C. Ranveer)

681 of 2018. Presently, 24 no. of industries have successfully converted their re-heating furnace from coal to PNG and in addition to this 25 no. of more industries have made agreement with PNG provider and are in the process of shifting from coal to PNG. The list of industries entered into the agreement with the gas provider i.e. M/s IRM Energy Pvt. Ltd. is enclosed as **Annexure-8**.

- d) As part of compliance to the Action plan prepared for non-attainment city of Mandi Gobindgarh, Punjab Pollution Control Board has successfully upgraded the air pollution control devices of nearly 100 induction furnaces in Mandi Gobindgarh of capacities varying from 2 TPH to 10 TPH from top hood followed by wet scrubber to side hood technology followed pulse jet bag house filters. As a result, the induction furnace units which were earlier generating APCD dust of about 10-15 kg/Day are now generating APCD dust @ 200-250 kg/Day. It is relevant to mention here that the APCD dust, which was earlier disposed off to common Treatment, Storage Disposal Facility (TSDF) for landfill purpose is now being sold to a waste recycling unit set up with the help of PPCB for extraction of zinc. The units are now earning about Rs. 8 per Kg for the ash being lifted by the recycling unit and creating wealth from waste.
- e) Apart from the industrial pollution, the road dust due to heavy vehicular movement becomes air borne and contributes to major part of air pollution in Mandi Gobindgarh area. In order to control the same, interlocking tiles have been provided on the entry / exit points of the industry/ vehicular movement area and entry exit points of weigh bridges as per directions issued by Punjab Pollution Control Board. However, major and slip roads in the area of Mandi Gobindgarh, which are in bad shape contributes towards

Devi Singh

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(Anil C. Panwar)

the cause of dust emissions due to heavy vehicular movement and parking. The major and link roads are required to be overhauled by Municipal authorities.

8. In compliance to the directions of the Hon'ble Tribunal relating to the carrying capacity of the area as contained in order dated 11/2/2020, it is respectfully submitted that expert members of IIT, Delhi have been engaged by the Board to calculate carrying capacity of all the nine non-attainment cities including Mandi Gobindgarh. As per the signed documents / agreement of PPCB and expert members of IIT, Delhi, it was decided that IIT, Delhi shall complete and submit carrying capacity of all the 9 cities by end of October, 2020 (copy of MOU signed by IIT, Delhi is enclosed as Annexure-9).
9. Further, it is submitted that inspection of the remaining industries, by joint team of PPCB and CPCB could not be completed due to COVID-19 situation, as physical visits and meetings are still restricted as per Ministry of Home Affairs guidelines dated 29.06.2020. The remaining monitoring will be carried out after normal operation of the industries possibly in the month of November or December, 2020.

Prayer:

In view of the above facts, it is humbly prayed that:

1. 45 days time period is required for completing Stack and fugitive emission monitoring and analysis in the remaining units after visit of the joint team to Mandi Gobindgarh.
2. Compilation of analysis results and preparation of final report will take additional 30 days as carrying capacity on the basis of the analysis results is also to be evaluated.
3. Suitable directions may be issued to MC, Mandi Gobindgarh to provide

Action plan for:

Sanjay Kumar

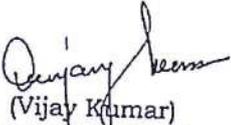
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(Atul K. Ranveer)

- a) Stabilization of major / link roads in Mandi Gobindgarh area and alongside the National Highway-44 to minimize dust emission.
- b) Providing dedicated parking area for the industrial vehicles.

Therefore, 4 months extension may kindly be granted for submission of Final report to Hon'ble NGT after the completion of the inspections to be carried out by the joint of CPCB and PPCB.


(Charanjit Singh)
Executive Officer,
MC, Mandi Gobindgarh


(Vijay Kumar)
Environmental Engineer,
PPCB, Regional Office,
Fatehgarh Sahib


(Anil C. Ranveer)
Additional Director,
CPCB, Delhi

Violations observed at particular units during the inspection by CPCB at Mandi Gobindgarh w.r.t. Hon'ble NGT order in the matter of O.A no. 924/2019 (Neeraj Goyal Vs State of Punjab)

Sn.	Name of the unit	Type of Unit	Violations observed	Action taken
1.	M/s Akshat Alloys, Mullanpur Road, Village-Ambey Majra, Mandi Gobindgarh, Punjab-147301	Induction Furnace	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was found installed. However, not updated. 2. Spilled used oils from Shockers, etc. were observed on ground. 3. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Unit does not have authorization from CGWA for ground water extraction. 4. During inspection Induction furnace was found operational, However, Side suction hood and APCD found non-operational. Plant representative informed that due to some electrical issue in the panel same are not being operated. 5. Due to non-operation of APCD and suction whole work zone was filled with emissions from the Furnace. 6. Furnace oil was being used to preheat ladle before pouring of molten metal from Furnace Crucible. Furnace oil found spilled on the ground. 7. APCD dust was being collected in cement bags without any markings and stored in separate designated area. APCD dust found spilled outside the designated area on ground. 8. No records of the used oil generated from dismantling of motor scraps, servicing of D.G set etc. has been maintained. Daily record for 9. Hazardous waste generation is being maintained only for APCD dust but not in the Form-3 of HOWM Rules, 2016. 10. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. Form - 10 white copy is not being provided to PPCB. 11. Unit has not submitted any Annual return to PPCB as it has started its operation from 12.06.2019. 12. No workers found wearing any Personal Protection Equipment. 13. Proper Stack monitoring arrangements have not been provided. 	The industry was issued Show cause notice u/s 31-A of Air (Prevention & Control of Pollution) Act, 1981. Environmental Compensation amounting to Rs. 18,750/- was imposed.

2.	M/s Jagat Metals Pvt. Ltd., Village-Ambey Majra, Near 220 KV Power house Mandi Gobindgarh, Punjab-147301	Induction Furnace	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was found installed. However, not updated. 2. APCD comprising of Cyclone separator and Bag filters have been installed for removal of particulates. No proper collection arrangement for APCD dust has been made at Cyclone separators leading to spillage of the same on ground. 3. Brick walls have been constructed around Bag filter area to control the spillage of dust. Dust is collected on impervious base below bag filters and manually packed into bags with Hazardous waste marking. 4. Bags containing APCD dust are stored into specified area, However, APCD dust was observed to spilled in large amount outside storage area. 5. Unit is not maintain Form-3 properly (maintaining Form-3 on weekly basis), during inspection (on 23.02.2020) form-3 was found updated till 31.01.2020. 6. It was observed that used oil from D.G set (capacity 82.5 KVA), dismantling of automobile scrap (i.e. shockers, motors etc.) is also being generated. However, unit does not have any authorization for same. Unit has also not maintained any record of the same. 7. Large amount of segregated waste material found stored inside the unit premises. 8. Unit is utilizing groundwater for cooling of induction furnace coil, hot rolling mills. However, unit does not have permission from CGWA for extraction of the same. Unit has also not installed flow meter to quantify daily consumption of ground water. 9. No workers found wearing any Personal Protection Equipment. 	The industry was issued advisory vide no. 1516 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The industry is now complying with the all the observations as noticed by the CPCB team.
3.	Samana Concast, Amloh Road, Village-Tooran, Mandi Gobindgarh, Fatehgarh Sahib	Induction Furnace	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was found installed. However, not updated. 2. Metal scrap (Heterogeneous comprising of car/scooter body scrap, metal sheds, cycles, Machine parts, Shockers, scrap containing smaller fraction of plastic/rubber, empty paint cans etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base leading to spillage of used oils from Shockers, etc. on ground. 3. Side suction hood was found away from the furnace during operation of the furnace leading to escape of emissions into the environment. 4. Due to non-operation of suction whole work zone was filled with emissions from the Furnace. 5. APCD dust was being collected in cement bags without any markings. Separate area has been designated for storage of Hazardous waste. APCD dust found spilled outside the designated area on ground. 6. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 	The industry was issued Show cause notice u/s 31-A of Air (Prevention & Control of Pollution) Act, 1981. Environmental Compensation amounting to Rs. 1,40,000/- was imposed.

			<p>However, Copy 1 (White copy) of the manifest which should be sent to SPCB are not being sent.</p> <p>7. Unit has 01 D.G set of capacity 82.5 KVA. No records of the used oil generated from dismantling of motor scraps, servicing of D.G set etc. has been maintained.</p> <p>8. Unit has made agreement with M/s BRS chemicals for disposal of used oil.</p> <p>9. Daily record for Hazardous waste generation (APCD dust), is being maintained properly in the Form-3 of HOWM Rules, 2016 but not in SOP register provided by Punjab state council for science and technology.</p> <p>10. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water and flow meter has also been installed. However, installed flow meter found damaged and no records have been maintained to quantify the usage of ground water. Unit does not have authorization from CGWA for ground water extraction.</p> <p>11. No workers found wearing any Personal Protection Equipment.</p>	
4.	M/s Fortune Metals Limited, Talwara Road, Adj. PSEB Grid, Amloh, Dist. Fatehgarh Sahib	Induction Furnace + Rolling Mill	<p>1. Display board was installed, however it was not updated.</p> <p>2. Emissions were observed during melting process and it was evident that the side suction of induction furnace is not adequate.</p> <p>3. Impervious base is not proved all over the unit which lead to dust emission during vehicle movement and winds.</p> <p>4. The generated APCD residue is collected in normal bags and stored in hazardous waste storage room. However, it was observed that HDPE bags are not being used for storage of hazardous waste.</p> <p>5. No workers found wearing any Personal Protection Equipment</p>	The industry was issued Show cause notice u/s 31-A of Air (Prevention & Control of Pollution) Act, 1981. Environmental Compensation amounting to Rs. 1,65,000/- was imposed.
5.	M/s J. S Khalsa Steel Pvt Ltd. Village Kumbh, Amloh Road, Mandi Gobindgarh, Fatehgarh	Induction Furnace	<p>1. Display board to provide Environmental data was installed at the main gate but not updated.</p> <p>2. Metal scrap (Heterogeneous) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. However, some areas were provided with inter locking tiles.</p> <p>3. During inspection induction furnace was operational and work zone area of induction furnace was observed highly polluted as suction provided from side suction hood was not proper. In fact, it was observed by the team that the APCD has been started after noticing the visit of joint inspection team.</p> <p>4. No records of the used oil generated from D.G set etc. have been maintained. However,</p>	The industry was issued Show cause notice u/s 31-A of Air (Prevention & Control of Pollution) Act, 1981. Environmental Compensation amounting to Rs. 1,65,000/- was imposed.

	Sahib		<p>numbers of drums containing oil were found in the premises.</p> <ol style="list-style-type: none"> 5. Annual return is filed only for APCD dust and not for used oil. 6. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form- 3 of HOWM Rules, 2016. 7. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Unit does not have authorization from CGWA for ground water extraction. 8. APCD dust was being collected in sieved plastic bags causes leakage of hazardous waste. Bags were stored in a designated room without marking and in haphazard manner. 9. APCD dust is not collected directly from the mouth of bag filter but manually pouring into bags after collecting from ground which causes the APCD area highly contaminated with hazardous waste. 10. Also APCD dust found spilled around the ground of hazardous waste storage room. 11. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 12. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 	
6.	M/s Sona Casting Pvt. Ltd., G.T. Road, Khanna Side, Mandi Gobindgarh, Fatehgarh Sahib	Induction Furnace + Rolling Mill	<ol style="list-style-type: none"> 1. A broken display board to provide Environmental data was installed at the main gate and also not updated. 2. Metal scrap (Heterogeneous comprising of, Machine parts, Shockers, scrap, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 4. Various drums of oil were found in the premises and also some oil stored which have been collected from shockers or other machine parts. 5. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Unit does not have authorization from CGWA for ground water extraction. 6. During inspection Induction furnace was found operational. Side suction hood not working 	The industry was issued Show cause notice u/s 31-A of Air (Prevention & Control of Pollution) Act, 1981 along with an opportunity of personal hearing on 24-09-2020.

			<p>properly and because of that work zone was highly polluted but APCD found operational.</p> <ol style="list-style-type: none"> 7. APCD dust was being collected in sieved plastic bags without any markings and stored in separate designated room. 8. APCD dust is not collected directly from the mouth of bag filter but manually pouring into bags after collecting from ground which causes the APCD area highly contaminated. 9. APCD dust was sent using open truck without proper handling. 10. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 11. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 	
7.	M/s Durga Multimetals (P) Ltd., Village Chatterpura, Mandi Gobindgarh, Fatehgarh Sahib	Induction Furnace	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was installed at the main gate but it was observed old, rusted and not updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, car scrap, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 4. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Unit does not have authorization from CGWA for ground water extraction. 5. APCD dust was being collected in plastic cement bags without marking markings and stored in separate designated room. 6. At the time of inspection APCD dust is being collected directly from the mouth of bag filter but the APCD area is completely covered with APCD dust which shows that earlier they were manually pouring into bags after collecting from ground which causes the APCD area highly contaminated. 7. Also APCD dust found spilled outside the designated area on ground. 8. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 9. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 	The industry was issued advisory vide no. 1526 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The industry is now complying with the all the observations as noticed by the CPCB team.

8.	M/s Rajdhani Castings Pvt. Ltd., Village Kumbra, Tehsil Amloh, Mandi Gobindgarh, Fatehgarh Sahib	Induction Furnace	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was installed at the main gate but it was not updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, car scrap, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. It was observed that suction at induction furnace was not good due to which lots of smoke escape into work zone causing air pollution. Black smoke from work zone as well as chimney was observed. 4. Numbers of old oil drums have been found stored in the premises. 5. No records of the used oil generated from D.G set etc. have been maintained. Daily record (in 2-3 days basis) for Hazardous waste generation is being maintained only for APCD dust in the Form- 3 of HOWM Rules, 2016. 6. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Unit does not have authorization from CGWA for ground water extraction. 7. APCD dust was being collected in plastic cement bags with markings and stored in separate designated room. The hazardous waste storage room was completely filled and there is no more space for extra bags. Thus, many bags have been found stored nearby APCD area in open. 8. APCD dust collection area was surrounded by wall and it is collected on ground. Later, APCD dust is kept into bags manually by pouring. 9. Also APCD dust found spilled all around the collection area. 10. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring 	The industry was issued advisory vide no. 1485 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The industry is now complying with the all the observations as noticed by the CPCB team.
9.	M/s Shree Ram MultiMetal (P) Ltd. Village Kumbra, Opp.	Induction Furnace	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was made by paint on wall at the main gate but it was not updated. Also at many places the paint layers are shredded away. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, car scrap, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 	The industry was issued Show cause notice u/s 31-A of Air (Prevention & Control of Pollution) Act, 1981.

	Truck Stand, Mandi Gobingarh, Fatehgarh Sahib, Punjab-147301		<ol style="list-style-type: none"> 3. It was observed that suction at induction furnace was not good, due to which lots of smoke escape into work zone causing air pollution. 4. No records of the used oil generated from D.G set etc. have been maintained. Daily record (weekly basis) for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 5. APCD dust was being collected in plastic cement bags without markings and stored in separate room. The hazardous waste storage room was open from above and the surrounding wall was made of iron sheet. There is water motor pump observed inside the hazardous waste storage room. 6. The floor of HW storage room was made of crushed slag and pervious. 7. APCD dust collection area was surrounded by wall and it is collected on ground. Later, APCD dust is kept into bags manually by pouring. 8. Also APCD dust found spilled all around the collection area as well as storage room. 9. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 10. It was also observed that many shockers and scraps were stored separately and burnt. Ash residue observed in stored scraps. 11. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Unit does not have authorization from CGWA for ground water extraction. 	Environmental Compensation amounting to Rs. 1,45,000/- was imposed.
10.	M/s C.S Casting Pvt. Ltd., Village Kumbh, Amloh Road, Mandi Gobingarh, Fatehgarh Sahib- 147301	Induction Furnace	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was installed at the main gate but it was not updated. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, mesh & wires, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. Nickel and alloy scraps purchased locally. 2. Various empty oil drums have been found in the premises. 3. No records of the used oil generated from D.G set etc. have been maintained. However, unit provided copy of agreement with BRS lubricants for recycling of DG set used oil. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 4. Daily record (Form -3) of APCD dust generation is being maintained for weekly basis. 5. APCD dust was being collected in plastic cement bags and stored in separate room. APCD 	The industry was issued advisory vide no. 1532 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The industry is now complying with the all the observations as noticed by the CPCB team.

			<p>dust was spilled on floor of storage room. Hazardous waste storage room was not properly marked.</p> <ol style="list-style-type: none"> 6. APCD dust collection area was surrounded by wall and it is collected on ground. Later, APCD dust is kept into bags manually by pouring. 7. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 8. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Unit does not have authorization from CGWA for ground water extraction. 	
11.	M/s Mittal Ceramics, Village Kumbh, Mandi Gobindgarh, Amloh, Punjab-147301	Induction Furnace	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was installed at the main gate but it was not updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, car scrap, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. During inspection Induction furnace was found operational. Top suction hood was broken and improper suction causing release of pollution into work zone and then into atmosphere. 4. APCD provided is two wet scrubber connected to an old brick chimney which is having leakages and cracks at various places. 5. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 6. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Unit does not have authorization from CGWA for ground water extraction. 7. APCD dust was being collected in plastic cement bags and stored in separate designated room. APCD dust removed in form of cake/residue from scrubber liquid tank found stored openly on ground without impervious base causing the APCD area highly contaminated. 8. Also APCD dust found spilled outside the designated area on ground. APCD dust was improperly stored. Bags were not closed and thrown in the room inappropriately. 9. The hazardous waste storage area was provided under the residential area of labors. It was 	Directions issued u/s 31-A of the Air (Prevention & Control of Pollution) Act, 1981 not to operate the unit without adopting new APCD.

			<p>found that the HW storage room was surrounded by domestic waste water and solid wastes.</p> <p>10. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring.</p> <p>11. Workers were not wearing any Personal Protection Equipment at the time of unit operation</p>	
12.	M/s Regal Alloys Pvt. Ltd., Village Kumbh, Amloh Road, Mandi Gobindgarh, Punjab-147301	Induction Furnace	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was installed at the main gate but it was not updated. 2. Metal scrap (Heterogeneous comprising of wire mesh, gates, scrap, paint container scrap, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 4. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Unit does not have authorization from CGWA for ground water extraction. 5. APCD dust was being collected in plastic cement bags without marking markings and stored in separate designated room. 6. APCD area is completely covered with APCD dust which shows that earlier they were manually pouring into bags after collecting from ground which causes the APCD area highly contaminated. 7. Also APCD dust found spilled outside the designated area on ground. 8. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 9. Daily records (Form-3) are being maintained for weekly generation of hazardous waste. 	The industry was issued advisory vide no. 1482 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The industry is now complying with the all the observations as noticed by the CPCB team.
13.	M/s R.P. Multimetals Pvt. Ltd., Village Salani, Amloh Road, Mandi Gobindgarh	Induction Furnace + Rolling Mill	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was found installed. However, not updated. 2. It was found that dust from spark arrester is being collected in an open plastic container. 3. APCD dust is being stored in sieved plastic cement bags. It was observed that some bags were not properly tied and APCD dust from the bags spilled on the floor. 4. Also, APCD dust spillage was observed on the ground surrounding APCD area. 5. At the time of visit it was observed that APCD dust from bag filters was being collected directly into plastic cement bags. 	The industry was issued advisory vide no. 1487 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The industry is now

			<ol style="list-style-type: none"> 6. The stack was found but not as per EPA standards and without proper platform and pothole for monitoring. 7. Oil drums were found stored in the unit premises. 8. Form-3 of HOWM Rules, 2016 was maintained (weekly basis) for APCD dust only. 9. No records of the used oil generated from D.G set etc. have been maintained. 10. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible pump has been installed for extraction of ground water. However, flow meter has been not installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for ground water extraction. 11. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 	<p>complying with the all the observations as noticed by the CPCB team.</p>
14.	M/s Oasis Enterprises Private Limited, Talwara Road, Mandi Gobindgarh, Fatehgarh sahib- 147301.	Induction Furnace + Rolling Mill	<ol style="list-style-type: none"> 1. Display board to provide Environmental data was installed at the main gate but not updated. 2. Metal scrap (Heterogeneous comprising of Gates, Mesh, Hoarding, Machine parts, Shockers, scrap containing smaller fraction of plastic/rubber, Empty insecticides cans etc.) found stored inside the premises of the industry and same were being segregated/sorted on ground. 3. Oil drums were found stored in the premises at the time of inspection. 4. The whole APCD area provided with cyclone and bag filters was observed spilled with APCD dust. 5. At the time of inspection APCD dust was being collected in plastic cement bags directly from the mouth of bag filters. However, the team has observed several drums filled with APCD dust. Hence it may be concluded that earlier APCD dust was manually filled in plastic cement bags and then transferred to Hazardous Waste storage room. 6. APCD dust was found stored in plastic cement bags without marking in Hazardous waste storage room. 7. APCD dust was found spilled on the floor of Hazardous Waste storage room and also outside the storage room. 8. It was observed that suction was not proper that leads to fumes/smoke coming out from furnace crucible escaping in the atmosphere. 9. Daily record for Hazardous waste generation is not being maintained properly for APCD dust in the Form-3 of HOWM Rules, 2016. 10. Form-4 (Annual Return under Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016) has not been provided by the unit. 11. Submersible has been installed for extraction of ground water. However, no flow meter has 	<p>The industry was issued Show cause notice u/s 31-A of Air (Prevention & Control of Pollution) Act, 1981. Environmental Compensation amounting to Rs. 6,18,750/- was imposed.</p>

			<p>been installed to quantify the usage of ground water. Unit does not have No Objection Certificate from CGWA for ground water extraction.</p> <p>12.The records for extraction of water were not maintained.</p> <p>13.The house keeping was found poor in and around the premises. Workers were not wearing any Personal Protection Equipment at the time of unit operation.</p> <p>14.A container was found in the premises of the unit which is filled with hazardous waste and municipal waste. It can be concluded that unit is collecting and storing both aforesaid wastes in a common container</p>	
15.	M/s Kuber Casting (P) Ltd., G.T Road., Mandi Gobindgarh	Induction Furnace	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was found installed and not completely updated. 2. Metal scrap (Heterogeneous comprising of rods, lids, racks, rods, industrial scrap, heavy scrap chunks etc.) found stored inside the premises of the industry. 3. The bottom mouth of the bag filter house found directly open to the ground without any collection bag. 4. Bags of APCD dust found near the premises of APCD. APCD dust found spilled and contaminated on the bottom premises of the bag filter house, a heap of hazardous material (APCD dust) found available on the ground during the inspection. 5. The unit has not maintained any records of the used oil generation and disposal. 6. Daily record for Hazardous waste generation was not maintained in the Form-3 of HOWM Rules, 2016, only monthly record has been maintained. 7. The unit does not have NOC from CGWA for ground water extraction. 8. The records for extraction of water were not maintained. The house keeping was found very poor in and around the premises. 9. The plant was non-operational during inspection however workers were present and no workers found wearing any Personal Protection Equipment. 10.The stack was found but not as per EPA standards and without proper platform and pothole for monitoring. 	The industry was issued Show cause notice u/s 31-A of Air (Prevention & Control of Pollution) Act, 1981. Environmental Compensation amounting to Rs. 2,06,250/- was imposed.
16.	M/s Gian Casting (P) Ltd., Grain Market, Mandi Gobindgarh,	Induction Furnace	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was found installed and updated. 2. Spillage of oil from scrap handling has been observed. 3. APCD dust found spilled and contaminated on the bottom premises of the bag filter house. 4. Hazardous waste storage room was found contaminated with APCD dust and bags of APCD dust were found inside, however packaging and labeling on the bags were not found. 5. The unit has not maintained any records of the used oil generation and disposal. 	The industry was issued notice under the provisions of the Hazardous and Other Wastes (Management and Transboundary

	Fatehgarh Sahib		<ol style="list-style-type: none"> 6. Daily record for Hazardous waste generation was not maintained in the Form-3 of HOWM Rules, 2016, only monthly record has been maintained. 7. Submersible pump has been installed for extraction of ground water. However, flow meter has been not installed to quantify the usage of ground water. Also the unit does not have NOC from CGWA for ground water extraction. 8. The records for extraction of water were not maintained. 9. The house keeping was found very poor in and around the premises. 10.No workers found wearing any Personal Protection Equipment. 11.The stack was found but not as per EPA standards and without proper platform and pothole for monitoring. 	Movement) Rules, 2016.
17.	M/s Taksus Steels (P) Ltd., Grain Market, Near 66 KV Sub Station, Mandi Gobindgarh, Fatehgarh Sahib	Induction Furnace	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was found installed and not updated. 2. APCD dust found spilled and contaminated on the bottom premises of the bag filter house. 3. Hazardous waste storage room was found contaminated with APCD dust and bags of APCD dust were found inside, however packaging and labeling on the bags were not found. 4. The unit has not maintained any records of the used oil generation and disposal. 5. Daily record for Hazardous waste generation was not maintained in the Form-3 of HOWM Rules, 2016. 6. Submersible pump has been installed for extraction of ground water. However, flow meter has been not installed to quantify the usage of ground water. Also the unit does not have NOC from CGWA for ground water extraction. 7. The records for extraction of water were not maintained. 8. The house keeping was found very poor in and around the premises. 9. No workers found wearing any Personal Protection Equipment, except 2 persons working near the furnace. 10.The stack was found but not as per EPA standards and without proper platform and pothole for monitoring. 	The industry was issued Show cause notice u/s 31-A of Air (Prevention & Control of Pollution) Act, 1981.
18.	M/s Kisco Casting India Ltd., Guru Ki Nagri, Bhadla Road, Mandi Gobindgarh	Induction Furnace	<ol style="list-style-type: none"> 1. Bag filter has been available as air pollution control device. 2. Hazardous waste storage room was found contaminated with APCD dust and bags of APCD dust were found inside, with packaging and labeling on the bags. 3. The unit has not maintained any records of the used oil generation and disposal. 4. Daily record for Hazardous waste generation was not maintained in the Form-3 of HOWM Rules, 2016, only monthly record has been maintained. 	The industry was issued advisory vide no. 1510 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The

			<ol style="list-style-type: none"> 5. Submersible pump has been installed for extraction of ground water. And, flow meter has been installed to quantify the usage of ground water. The unit does not have NOC from CGWA for ground water extraction. 6. The records for extraction of water were not maintained. 7. The house keeping was found very poor in and around the premises. 8. Due to plant non-operational condition workers were not present and 2 workers were found wearing helmet 9. The stack was found but not as per EPA standards and without proper platform and pothole for monitoring. 10. Copy of authorization under HOWM Rules, 2016 has not been provided. 11. Copy of Form-3 has not been provided. 	<p>industry is now complying with the all the observations as noticed by the CPCB team.</p>
19.	M/s R.P Concast, Village Mughal Majra Peer Gajju Shah Road, Mandi Gobindgarh, Fatehgarh Sahib	Induction Furnace	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was found installed. However, not updated. 2. Metal scrap (Heterogeneous) found stored inside the premises of the industry and same were being segregated/sorted without impervious. 3. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Unit does not have authorization from CGWA for ground water extraction. 4. Wood being used for preheating the ladle before pouring of molten metal from Furnace Crucible. 5. APCD dust was being collected in cement bags without any markings and stored in separate area. APCD dust found spilled near the APCD. 6. Temporary APCD storage area has been made without any marking of the Hazardous waste storage area. Further the storage area found completely filled. 7. APCD dust found stored outside the designated area and covered with polythene. 8. Improper records of the APCD dust generation and storage in Form-3 has been maintained. Further, no records of the used oil generated from dismantling of motor scraps, servicing of D.G set etc. has been maintained. 9. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. Form -10 white copy is not being provided to PPCB. 10. No workers found wearing any Personal Protection Equipment. 11. Proper Stack monitoring arrangements have not been provided 	<p>The industry was issued advisory vide no. 1488 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The industry is now complying with the all the observations as noticed by the CPCB team.</p>

20.	M/s Dashmesh Alloys, Village Kumbh, Amloah Road Mandi Gobindgarh	Induction Furnace	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was found installed. However, not updated. 2. Metal scrap (Heterogeneous bars/motor scrap/drums etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. Dismantling of Shockers/ motor scrap were being carried on ground out leading to spillage of used oil on ground. 4. During inspection emissions found escaping to the environment as high power fan was installed in opposite direction of the suction hood for the labors. 5. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Unit does not have authorization from CGWA for ground water extraction. 6. APCD dust was being collected in cement bags without any markings and stored in separate area. 7. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 8. Daily records in Form-3, Form-4, Form-10, Consent and Authorization details have not been showed. 9. No workers found wearing any Personal Protection Equipment. 10. Proper Stack monitoring arrangements have not been provided. 	The industry was issued advisory vide no. 1529 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The industry is now complying with the all the observations as noticed by the CPCB team.
21.	M/s Vardhman Adarsh Ispat Pvt. Ltd, Village Ambey Majra, Amlah Mandi Gobindgarh, Fatehgarh sahib	Rolling Mill	<ol style="list-style-type: none"> 1. The unit was operational at the time of visit. 2. Display board to provide Environmental data was found installed but not updated. 3. Plant representative informed that the bottom ash from gasification is sent for land filling, no records have been maintained for the same. 4. Tar residue also found being formed during burning of producer gas. Plant representative informed that Tar residue is sent with bottom ash from Coal gasification. No records of the tar produced and sent are being maintained. 5. Large amount of dust was observed in vehicle movement and product storage yard, dust was being re-suspended even due to walking. 6. No proper method for handling Sludge from water circulation tank has been provided. No information has been provided w.r.t cleaning of disposal of sludge from water circulation tank. 7. Submersible pump has been installed for extraction of ground water. Flow meter installed to quantify the usage of ground water. However, no records have been maintained for daily 	The industry was issued advisory vide no. 1548 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The industry is now complying with the all the observations as noticed by the CPCB team.

			<p>consumption of ground water.</p> <p>8. Unit has applied for NOC from CGWA for extraction of ground water on 26.10.2018.</p> <p>9. Unit has D.G, however unit has not obtained authorization for generation and management of Used oil under HOWM Rules, 2016.</p> <p>10. Large amount of empty barrels of oils/lubricants found stored inside unit premises.</p> <p>11. No workers found wearing any Personal Protection Equipment at the time of unit operation.</p> <p>12. The house keeping was found very poor in and around the premises.</p> <p>13. Improper stack monitoring arrangement has been made (i.e. without proper sampling platform, safe access to platform, port hole).</p>	
22.	M/s Sri Salasar Steel structures Pvt. Ltd., Village Ambey Majra, Amlah Mandi Gobingarh, Fateh Garh sahib	Rolling Mill	<ol style="list-style-type: none"> 1. Display board to provide Environmental data was found completely rusted out. 2. Reheating furnace was found operational, Furnace oil and pulverized coal was being used. Coal dust was found surrounded the whole coal pulverization area. 3. APCD was provided with Gravitational settler and water scrubber but condition of APCD poor. 4. APCD dust from gravitational settler was found collected beneath the settler and also found spilled near the APCD area. 5. APCD dust (Scrubber Sludge) is not being collected properly and laying on ground (without impervious base) for drying. The dust is then manually kept in HDPE bags with markings and sent to Hazardous Waste storage room. 6. No proper marking has been made indicating dedicated Hazardous Waste storage room. 7. No proper method for handling Sludge from water circulation tank has been provided. No information has been provided w.r.t cleaning of disposal of sludge from water circulation tank. 8. Submersible pump has been installed for extraction of ground water; however, no flow meter has been installed to quantify the usage of ground water. Also the unit does not have NOC from CGWA for extraction of ground water. 9. Unit has not maintained Form -3, Form-4 under HOWM Rules, 2016, Daily record of raw material consumption and production, APCD log book and water consumption log book. 10. Unit submitted Form-10 (i.e. Manifest) under HOWM Rules, 2016 dated 30.03.2018 through which the unit had transported 0.76 MT of APCD dust to M/s Madhav Alloys Pvt. Ltd. (which is a HW utilizing unit). Whereas as per the special condition of the authorization issued to the unit the Hazardous waste generated from the unit have to be disposed off to CTSDf, Nimbua. 	The industry was issued advisory vide no. 1562 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The industry is now complying with the all the observations as noticed by the CPCB team.

			<p>11.No workers found wearing any Personal Protection Equipment at the time of unit operation.</p> <p>12.The house keeping was found very poor in and around the premises.</p> <p>13.Improper stack monitoring arrangement has been made (i.e. without proper sampling platform, safe access to platform, port hole).</p>	
23.	M/s Rajshree Udyog, GT Road, Sirhind Side, Mandi Gobindgarh, Dist. Fategarh Sahib	Rolling Mill	<p>1. Display Board to provide Environmental data was found installed. However, not updated.</p> <p>2. During feed of pulverized coal, dust was found to be dispersed from the pipes.</p> <p>3. Impervious base is not proved all over the unit which lead to dust emission during vehicle movement and winds</p> <p>4. It was informed that the generated APCD residue is collected in normal bags and disposed to M/s Ramky Enviro Engineers Ltd, once in 2 months. However, hazardous waste storage area was not observed in the unit.</p> <p>5. Hazardous waste storage room was not found and it was informed that APCD residue is disposed to M/s Ramky Enviro Engineers Ltd, Nimbua, Punjab.</p> <p>6. No workers found wearing any Personal Protection Equipment.</p>	The industry was issued Show cause notice under the provisions of the Air (Prevention & Control of Pollution) Act, 1981 and under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.
24.	M/s L D Rehal Steel Industries Village Turan, Amloh Road, Mandi Gobingarh-147301 Fatehgarh Sahib	Rolling Mill	<p>1. Display board to provide Environmental data which was installed at the main gate was broken.</p> <p>2. Unit was is operation during the time of inspection and labors were dismantling motor scraps and removing copper coils from it.</p> <p>3. Huge numbers of motor scraps are being dismantled and processed inside the premises of unit.</p> <p>4. At lots of places inside the premises ash residues were found showing evidence of burning.</p> <p>5. Even burnt motor were observed there.</p> <p>6. No documents provided or presented before inspection team at the time of inspection except CTO for water.</p>	The industry was issued Show cause notice u/s 31-A of Air (Prevention & Control of Pollution) Act, 1981. The industry has closed its unit which was verified by the Officer of the Board.
25.	M/s Gokal Steel Rolling Mills Village Kumbh, Amloh Road, Amloh, Mandi	Rolling Mill	<p>1. Display board to provide Environmental data was installed at the main gate but not updated.</p> <p>2. Black smoke was observed from chimney. The stack was found but not as per EPA standards and without proper platform and port hole for monitoring.</p> <p>3. APCD was provided with cyclone separator and water scrubber but condition of APCD (rusted and leakages at various points) is very poor.</p> <p>4. Coal dust was found surrounded the whole coal pulverization area.</p> <p>5. APCD dust is not being collected properly and laying on ground. The dust is then manually kept in normal bags and sent to Hazardous Waste storage room.</p>	The industry was issued Show cause notice under the provisions of the Air (Prevention & Control of Pollution) Act, 1981.

			<ol style="list-style-type: none"> 6. APCD dust was being collected in sieved plastic bags without marking and stored in a designated room. 7. APCD dust was observed spilled on ground of hazardous waste storage room which is not properly stored. 8. Sludge from water circulation tank is being collected and stored nearby APCD area. No proper handling and management of sludge which is hazardous in nature. 9. Submersible pump has been installed for extraction of ground water, however, no flow meter has been installed to quantify the usage of ground water. Also the unit does not have NOC from CGWA for extraction of ground water. 10. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 11. The house keeping was found very poor in and around the premises. 	
26.	M/s Sai Ram Steel & Agro F-71, Focal Point, Mandi Gobindgarh	Rolling Mill	<ol style="list-style-type: none"> 1. No display board to provide Environmental data was installed. 2. Re-roll able metals are used as raw material. 3. Unit was operational at the time of inspection. At the time of inspection, owner informed that he had obtained consent from PPCB but did not provided any document for verification. 4. Workers were not wearing any Personal Protection Equipment at the time of unit operation. Condition of workers was very poor. 	The Board vide office order no. 475 dated 21/08/2020 has cancelled all the one time authorization granted before 31/01/2019 for import of iron and steel scrap.
27.	M/s Baldev Singh & Sons, Village: Salani, Amlah, Mandi Gobindgarh-147301	Rolling Mill	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was found installed. However, not updated. 2. Induction fan and water pump of wet scrubber found operational. However, it was observed that temperature of chimney was higher than temperature of cyclone. In view of that the inspection team noted and concluded that cyclone of APCD is not operational and the flue gas from heating furnace was directly by-pass to chimney. 3. Sludge removed from water re-circulation tank and wet scrubber was stored in the premises in haphazard manner and then sends it outside as municipal garbage without maintaining any records. No proper handling and management of sludge which is hazardous in nature. Also, the Authorization does not mention about the sludge. 4. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water. 5. Workers were not wearing any Personal Protection Equipment at the time of 	The industry was issued Show cause notice u/s 31-A of Air (Prevention & Control of Pollution) Act, 1981. Environmental Compensation amounting to Rs. 65,000/- was imposed.

			unit operation. 6. The house keeping was found very poor in and around the premises.	
28.	M/s Singla Steel & Allied Industries, Amlah Road, Mandi Gobindgarh, Fatehgarh Sahib – 147301	Rolling Mill	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was found installed but not updated. 2. APCD dust (Hazardous Waste) is stored in cement bags but newly generated dust is being stored in HDPE bags. 3. Hazardous waste spilled all over APCD area and observed that Hazardous waste has been removed manually and put in bags. However, at the time of inspection bags were provided at the cyclone opening for collection of APCD dust. 4. Sludge removed from water re-circulation tank and wet scrubber was stored in the premises and not in designated area and then sends it outside as municipal garbage without maintaining any records. 5. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water. 6. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean. 7. Black emissions from chimney were observed from outside but at the time of inspection white emissions were observed. 8. Workers were not wearing any Personal Protection 9. Equipment at the time of unit operation. The house keeping was found very poor in and around the premises. 	The industry was issued Show cause notice under the provisions of the Air (Prevention & Control of Pollution) Act, 1981.
29.	M/s Jandu Steel & Agro Industries Amlah Road, Mandi Gobindgarh, Fatehgarh Sahib	Rolling Mill	<ol style="list-style-type: none"> 1. Display board to provide Environmental data was installed at the main gate but not updated. 2. Oil is used in various finishing or lubricating process. Thus, used oil is being observed in the premises but it is not mentioned as Hazardous waste in authorization under HOWM Rules, 2016. 3. Oil drums were observed in the premises but their records were not maintained by the unit. 4. APCD dust was stored in HDPE bags. Also, APCD dust was found spilled on iron scrap sheets at some places. 5. Unit is maintaining monthly records of APCD dust in Form -3. 6. Cyclone dust (hazardous waste) is being collected on the ground which is further manually kept in bags and sent to Hazardous Waste storage room. 7. Submersible pump has been installed for extraction of ground water. However, no flow meter 	The industry was issued advisory vide no. 1671 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The industry is now complying with the all the observations as noticed by the CPCB team.

			<p>has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water.</p> <p>8. Workers were not wearing any Personal Protection Equipment at the time of unit operation.</p> <p>9. The unit should maintain the housekeeping properly.</p>	
30.	M/s Dhiman Steel Rolling Mills, Amloh Road, Mandi Gobindgarh,	Rolling Mill	<p>1. The unit was non-operational at the time of inspection. They informed that it was lunch time.</p> <p>2. Display Board for environmental data was found inside the unit and it was covered with iron sheets. However, unit while submitting documents provided pictures of display board installed at the entry gate but not updated.</p> <p>3. MS billets and ingots used as raw material.</p> <p>4. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean.</p> <p>5. Cyclone area is not properly maintained and APCD dust is being collected in a metal drum which is further manually kept in sieved plastic cement bags without marking and sent to Hazardous Waste storage room. APCD dust was found spilled on the ground near APCD area.</p> <p>6. APCD dust was observed spilled on the ground of hazardous waste storage room which is not properly stored.</p> <p>7. Also, APCD dust spillage was observed outside the Hazardous waste storage room and near recuperates on the ground.</p> <p>8. APCD dust is being sent to TSDf Ramky Enviro Engineers Limited, Village - Nimbua, Punjab.</p> <p>9. Ground water is being used for cooling of heated roll able metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank.</p> <p>10. Submersible pump has been installed for extraction of ground water and the unit has applied for permission from CGWA for ground water abstract for industrial use.</p> <p>11. The house keeping was found very poor in and around the premises.</p>	The industry was issued advisory vide no. 1694 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The industry is now complying with the all the observations as noticed by the CPCB team.
31.	M/s Neelkanth Steel & Agro Industries, Near O.P. Bansal School, Mandi Gobindgarh, Punjab	Rolling Mill	<p>1. Display Board to provide Environmental data was found installed. However, not updated.</p> <p>2. Ground water is being used for cooling of heated roll able metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank.</p> <p>3. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC</p> <p>4. from CGWA for extraction of ground water</p>	The industry was issued advisory vide no. 1638 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The industry is now complying with the all

				the observations as noticed by the CPCB team.
32.	M/s Malwa Steel Rolling Mills, R.G. Mill Road, Mandi Gobindgarh Amloh-147301, District: Fatehgarh Sahib	Rolling Mill	<ol style="list-style-type: none"> 1. Display Board to provide Environmental data was installed. However, not updated. 2. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean. 3. Cyclone area is not properly surrounded and dust is being collected on the ground which is further manually kept in cement bags and sent to Hazardous Waste storage room. 4. APCD dust (Hazardous waste) was being stored in cement bags and spillage of dust was observed on the floor of storage room. 5. Slight black fumes were observed from the chimney at the time of inspection. 6. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water. 7. Oil was observed in water re-circulation tank which shows contamination of water with oil and grease. 8. Oil and lubricant are used for machines and rollers as a lubricant but daily record for used oil is not maintained by the unit. Also, used oil is not mentioned as Hazardous Waste in authorization. 9. Oil spillage was observed on the ground at the time of inspection. 10. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 11. Form 10 i.e. Manifest for Hazardous and Other Waste was not provided by the unit. 12. Coal consumption records were not provided by the unit. 	The industry was issued advisory vide no. 1648 dated 20-07-2020 to comply with all the observations noticed by the CPCB team. The industry is now complying with the all the observations as noticed by the CPCB team.

On perusal of the report submitted by the CPCB, the industries which are major violating the provisions of the Air (Prevention & Control of Pollution) Act, 1981 and the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, the notices u/s 31-A of the Air (Prevention & Control of Pollution) Act, 1981 were issued along with the Environmental Compensation imposed on these units. The industries which are documental violator were like Environmental data installed but rusted, Annual return not submitted, Form-III is not being maintained were issued advisory to comply with the observations observed by the CPCB team. The industries are now complying with the said observations.

Annexure-2

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Sr.no.	Entity name	Address	Tehsil	District	Inspection date	Water compliance	Air compliance	Hw compliance
1	A.K. Steels	Mughal Majra Road, G. T. Road	Amlah	Fatehgarh Sahib	21-11-2019	Complied	Complied	Complied
2	Adarsh Steel Rolling Mill	G. T. Road, Sirhind Side Vill.	Amlah	Fatehgarh Sahib	17-06-2020	Complied	Complied	Complied
3	Alwar Steel Rolling Mills	Mughal Majra, G.T. Road	Amlah	Fatehgarh Sahib	19-11-2019	Complied	Complied	Complied
4	Anuj Steel Pvt. Ltd.	L/o Neelkanti Products, Vill. Harbanspura, Sirhind Side	Fatehgarh Sahib	Fatehgarh Sahib	15-11-2019	Complied	Complied	Complied
5	Ashirwad Steel & Agro Industries	Sirhind Side, Near RIMT, G.T. Road, Sirhind	Amlah	Fatehgarh Sahib	13-08-2020	Complied	Complied	Complied
6	Ashok Steel Industries	G.T. Road, Sirhind Side	Amlah	Fatehgarh Sahib	20-11-2019	Complied	Complied	Complied
7	B.S. Steel Rolling Mills	Village Mughal Majra, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	07-08-2020	Complied	Complied	Complied
8	Baba Tulsi Dass Steel Rolling Mills	Vill. Mughal Majra, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	11-02-2020	Complied	Complied	Complied

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9	Balaji Alloys	Talwara Road, G.T. Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	26-08-2020	Complied	Complied	Complied
10	Bansal Alloys & Metals (P) Ltd.(Unit-II),	G.T. Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	02-07-2020	Complied	Complied	Complied
11	Bansal Ispat Udyog	G.T. Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	19-02-2020	Complied	Complied	Complied
12	Batta Steel Rolling Mills.	Amlah Road, Backside Octroi Post, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	25-08-2020	Complied	Complied	Complied
13	Behari Lal Ispat Pvt. Ltd.	Village Salani	Amlah	Fatehgarh Sahib	29-07-2020	Complied	Complied	Complied
14	Bhagwati Kiln Industry	Rurki	Fatehgarh Sahib	Fatehgarh Sahib	04-06-2020	Complied	Complied	Complied
15	Bhagwati Steel Industries	Dharam Mill Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	18-11-2019	NA	Complied	NA
16	Bhambri Steel Pvt. Ltd	Amlah Road, Vill. Tooran, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	06-02-2020	Complied	Complied	Complied

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17	Bhartiya Steel Rolling mills L/o Guru Nanak Steel industries	G.T. Road, Ambey Majra, Sirhind Side, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	25-08-2020	Complied	Complied	Complied
18	Boparai Steel Rolling Mills	G. T. Road, Sirhind Side, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	05-08-2020	Complied	Complied	Complied
19	C.R. Castings Pvt. Ltd	Vill. Tooran, Shanker Mill Road	Amlah	Fatehgarh Sahib	04-01-2020	Closed	Closed	Closed
20	C.S. Castings Pvt. Ltd	Vill Kumbh, Amlah Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	14-08-2020	Complied	Complied	Complied
21	Chanakya Dairy Products (P) Ltd.	A-4-6, Focal Point, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	04-06-2020	Complied	Complied	Complied
22	D.S Metals (Previously Pushpanjali Steel Alloys (P) Ltd.)	Nabha Furnace Road	Amlah	Fatehgarh Sahib	02-07-2020	Complied	Complied	Complied
23	Deepak Iron & Steel Rolling Mills	Guru Ki Nagri, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	18-08-2020	Complied	Complied	Complied

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24	Desh Bhagat Ayurvedic College & Hospital	Vill Sounti, Amloh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	08-01-2020	Complied	Complied	Complied
25	Desh Bhagat University (Owned by Aasra Foundation Regd.)	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	08-01-2020	Complied	Complied	Complied
26	Devgan Alloys	D-54, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	05-08-2020	Complied	Complied	Complied
27	Dhiman Industries	Guru Ki Nagri	Amloh	Fatehgarh Sahib	10-07-2020	Complied	Complied	Complied
28	Doaba Steel Rolling Mills	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	31-08-2020	Complied	Complied	Complied
29	Durga Multimet al (P) Ltd.	Vill Chatarpura	Amloh	Fatehgarh Sahib	26-06-2020	Complied	Complied	Complied
30	Eden Steel Alloys	Vill. Mullanpur, Ambeymajra, Road, Near power Grid	Amloh	Fatehgarh Sahib	29-07-2020	Complied	Complied	Complied

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31	Ekam Steel Industries	Alour Badinpur Road, Vill. Mughal Majra, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	18-12-2019	Complied	Complied	Complied
32	Em Pee Motors Ltd.	G.T. Road, Vill. Chanalon, Sirhind	Fatehgarh Sahib	Fatehgarh Sahib	28-07-2020	Complied	Complied	Complied
33	Five Star Steel Products	R.G. Mill Road, Near. Railway Line	Amlah	Fatehgarh Sahib	14-11-2019	Complied	Complied	Complied
34	Foresteel Industries	Village Kumbh, Amlah Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	23-01-2020	Complied	Complied	Complied
35	Friends Industries	Amlah Road	Amlah	Fatehgarh Sahib	18-11-2019	Complied	Complied	Complied
36	G.O. Steel (P) Ltd.	Vill Khanpur	Amlah	Fatehgarh Sahib	06-02-2020	Complied	Complied	Complied
37	Ganga Casting	Vill Sounti, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	10-06-2020	Complied	Complied	Complied
38	Garg Steel Impex	#281, Sec-5, Block-A, G.T Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	26-11-2019	NA	Complied	NA

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39	Garvit International	Near Gobindgarh Club, Sirhind Side, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	26-11-2019	NA	Complied	NA
40	Gobind Agro industries	Vill Jambala	Amlah	Fatehgarh Sahib	05-02-2020	Complied	Complied	Complied
41	Goyal Malleables Pvt. Ltd.	Vill Malakpur	Fatehgarh Sahib	Fatehgarh Sahib	02-07-2020	Complied	Complied	Complied
42	Hakam Singh & Sons	Motia Khan Amlah Road	Amlah	Fatehgarh Sahib	14-03-2020	Complied	Complied	Complied
43	Hansco Iron & Steel (P) Ltd.	Vill Jalalpur, Amlah Road	Amlah	Fatehgarh Sahib	24-07-2020	Complied	Complied	Complied
44	Haryana Ispat Udyog	Backside Octroi Post, Amlah Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	31-08-2020	Complied	Complied	Complied
45	Hind Alloys	Vill. Kumbh, Amlah Road	Amlah	Fatehgarh Sahib	10-06-2020	Complied	Complied	Complied
46	International Concast Pvt. Ltd	Village Chattarpura	Amlah	Fatehgarh Sahib	24-01-2020	Complied	Complied	Complied
47	J.M Industries	D-53, Focal Point, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	11-12-2019	Complied	Complied	Complied

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48	J.M.B Alloys, L/o Onkar Steels	Mugal Majra, Khanna Side, G.T. Road	Amlah	Fatehgar h Sahib	09-03-2020	Complied	Complied	Complied
49	J.S. Steel & Agro Industries	Vill Mughal Majra	Amlah	Fatehgar h Sahib	21-11-2019	Complied	Complied	Complied
50	J.T. Steel Rolling Mills	Near Dutt Wire, Vill. Ajnali	Amlah	Fatehgar h Sahib	18-12-2019	Complied	Complied	Complied
51	Jai Ram Ji Pipes	Amlah Road	Amlah	Fatehgar h Sahib	21-01-2020	Complied	Complied	Complied
52	Jain Alloys	Talwara Road, Mandi Gobingar h	Amlah	Fatehgar h Sahib	13-07-2020	Complied	Complied	Complied
53	Jandu Steel & Agro Industries	Amlah Road, Mandi Gobindgar h	Amlah	Fatehgar h Sahib	29-07-2020	Complied	Complied	Complied
54	Jay Thakur Multimet als Pvt. Ltd	Village Kumbra, Mandi Gobindgar h	Amlah	Fatehgar h Sahib	31-08-2020	Complied	Complied	Complied
55	Jiten Steel Industries	B-4, Focal Point, Mandi Gobindgar h.	Amlah	Fatehgar h Sahib	01-07-2020	Complied	Complied	Complied
56	Jogindra Casting (P) Ltd.	G.T. Road, Sirhind Side	Amlah	Fatehgar h Sahib	29-01-2020	Complied	Complied	Complied

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57	JTL Steel Inds.	(L/o K.B. Steel Industries), G. T. Road, Khanna Side	Amlloh	Fatehgarh Sahib	18-12-2019	Complied	Complied	Complied
58	K.L. Alloys Pvt. Ltd.	G.T. Road, Talwara Road, Mandi Gobindgarh	Amlloh	Fatehgarh Sahib	14-08-2020	Complied	Complied	Complied
59	K.S. Alloys	Vill. Kumbh, Amlloh Road	Amlloh	Fatehgarh Sahib	19-06-2020	Complied	Complied	Complied
60	K.S. Construction & Trading Co.	Village Harbanspura	Fatehgarh Sahib	Fatehgarh Sahib	17-07-2020	Complied	Complied	Complied
61	Kanha Concast	Vill Ambey Majra, Chattarpura Road	Amlloh	Fatehgarh Sahib	26-12-2019	Complied	Complied	Complied
62	Karam Steel Corporation	Nasrali Road, Post Box No. 56	Amlloh	Fatehgarh Sahib	20-11-2019	Complied	Complied	Complied
63	Kaytx Industries (P) Ltd.	Vill Ambey Majra	Amlloh	Fatehgarh Sahib	24-07-2020	Complied	Complied	Complied
64	KCA Enterprises	G.T. Road, PSEB Grid, Khanna Side	Amlloh	Fatehgarh Sahib	27-01-2020	Complied	Complied	Complied

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65	Kisco Castings (India) Ltd.	(Previously M/s Kisco Castings), Guru Ki Nagri, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	18-08-2020	Complied	Complied	Complied
66	Krishna Steel Rolling Mills	(Formerly known as C.P. Rolling Mills (P) Ltd.), Vill Kumbh, Amlah Road	Amlah	Fatehgarh Sahib	05-08-2020	Complied	Complied	Complied
67	Kuber Concast	Vill. Kumbhra	Amlah	Fatehgarh Sahib	04-12-2019	Complied	Complied	Complied
68	Kumar Enterprises	Dharam Mill Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	18-11-2019	NA	Complied	NA
69	London Castings & Engineering Co.	D- 29, 30, Focal Point	Amlah	Fatehgarh Sahib	06-03-2020	Complied	Complied	Complied
70	Lord Shiva Overseas	Near Yes Bank, G.T Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	26-11-2019	NA	Complied	NA
71	M.J. Steel Sales (Formerly Known as Matta Multimetals)	Vill. Kumbran, Near Transport Nagar, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	31-08-2020	Complied	Complied	Complied

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72	M.R. Alloys Ltd.	G.T. Road, Talwara Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	17-07-2020	Complied	Complied	Complied
73	M.S. Steel	E-63, Focal Point, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	29-06-2020	Complied	Complied	Complied
74	M/s DevBhoomi Castings Pvt. Ltd.	Village Kumbhara, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	26-06-2020	Complied	Complied	Complied
75	Madhav Alloys Ltd.	Vill Akalgarh, Amlah Bhadson Road, Neat Toll Plaza, Amlah	Amlah	Fatehgarh Sahib	21-08-2020	Complied	Complied	Complied
76	Madhav Alloys Pvt. Ltd. (Waste Recycling Division)	Vill. Bhagwanpura	Amlah	Fatehgarh Sahib	15-03-2020	Complied	Complied	Complied
77	Madhav Environmental Solutions Private Limited	Village Bhadalthu, Amlah, FGS	Amlah	Fatehgarh Sahib	07-07-2020	Complied	Complied	Complied
78	Mahadev Petrochemicals	Plot No. D-116 (P), Focal Point	Amlah	Fatehgarh Sahib	25-06-2020	Complied	Complied	Complied

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79	Mahadeva Alloys	Mughal Majra Road, G.T. Road, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	18-08-2020	Complied	Complied	Complied
80	Mahadeva Special Steels L/o Anj Metal Recycling Pvt. Ltd	Vill Tooran	Amloh	Fatehgarh Sahib	14-01-2020	Complied	Complied	Complied
81	Malhotra Industries Earlier Swastik Steel Industries	(L/o Raja Steel Rolling Mills) G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	24-08-2020	Complied	Complied	Complied
82	Malwa Steel Rolling Mills	R.G. Mill Road Other Id R16FGS3 539806	Amloh	Fatehgarh Sahib	10-07-2020	Complied	Complied	Complied
83	Marshal Ispat Udyog	Village Chatarpura	Amloh	Fatehgarh Sahib	26-11-2019	Complied	Complied	Complied
84	Marshal Ispat Udyog	Village Chatarpura	Amloh	Fatehgarh Sahib	22-01-2020	Complied	Complied	Complied
85	Mata Alloys Pvt. Ltd (Punia Alloys)	Vill Wazirabad, Ambey Majra Road	Amloh	Fatehgarh Sahib	29-05-2020	Complied	Complied	Complied

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86	Matharu Agro Industries	G.T. Road, Model Town Vill.	Amlah	Fatehgarh Sahib	30-06-2020	Complied	Complied	Complied
87	Mathli Steels	Kumbhra, Near Truck Stand, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	31-08-2020	Complied	Complied	Complied
88	Mehak Steel Industries	Vill Mughal Majra	Amlah	Fatehgarh Sahib	11-02-2020	Complied	Complied	Complied
89	Mela Ram Ispat	Vill- Jalalpur, Amlah Road, Mandi Gobindgarh.	Amlah	Fatehgarh Sahib	04-01-2020	Complied	Complied	Complied
90	Metatech CCR Pvt. Ltd	Transport Nagar Road, Ajnali, Mandi Gobindgarh.	Amlah	Fatehgarh Sahib	28-05-2020	Complied	Complied	Complied
91	Mittal Ceramics	Vill. Kumbh, Near Hind Alloys, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	19-08-2020	Closed	Closed	Closed
92	Modern Steel Ltd.	G.T. Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	03-07-2020	Complied	Complied	Complied
93	Modi Concast Pvt. Ltd.	Vill. Kumbh, Amlah Road	Amlah	Fatehgarh Sahib	19-06-2020	Complied	Complied	Complied

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94	Munde Steel Industries	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	05-08-2020	Complied	Complied	Complied
95	Murli Manohar Steel Industries L/o Punjab Agro Industries	(Formerly Known as ESA Steel Rolling Mills), C-45, Focal Point, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	25-06-2020	Complied	Complied	Complied
96	N.G Impex	#281, Sec-%, Block-A, G.T Road, Behind Supreme Motor, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	26-11-2019	NA	Complied	NA
97	Nabha Steels Ltd.	G.T. Road, Sirhind Side	Fatehgarh Sahib	Fatehgarh Sahib	07-07-2020	Complied	Complied	Complied
98	Nahar Industrial Enterprises Ltd.-3 (Unit: Nahar Sugar)	Vill. Salana Jeon Singh Wala, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	24-08-2020	Complied	Complied	Complied
99	Narayan Castings	Talwara Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	24-06-2020	Complied	Complied	Complied

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100	Nav Durga Steel Corporation	Vill. Bhadal Thuha, Nabha Road	Amlah	Fatehgarh Sahib	11-05-2020	Complied	Complied	Complied
101	Neelkanti Multimetals	Vill Majri Mishri Backside Focal Point, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	17-02-2020	Complied	Complied	Complied
102	Neelkanti Steel & Agro Industries	G.T. Road, Sirhind Side	Amlah	Fatehgarh Sahib	02-07-2020	Complied	Complied	Complied
103	Neelkanti Steel Rolling Mills (formerly known as Gaytri Steel Rolling Mills),	Talwara Road, Backside Oasis Furnace, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	26-08-2020	Complied	Complied	Complied
104	Niket Steels	Back Side B.D. Kanda, Amlah Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	26-11-2019	NA	Complied	NA
105	Ocean Pumps Pvt. Ltd.	Vill Ajnali, Back Side Focal Point, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	18-12-2019	Complied	Complied	Complied

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106	Om Parkash B.K.O.	Vill. Salana Dulah Singh Wala	Amlah	Fatehgarh Sahib	03-03-2020	Closed	Closed	Closed
107	Orient Steels	D-15, Focal Point	Amlah	Fatehgarh Sahib	22-01-2020	Complied	Complied	Complied
108	P.P Casting	Vill Kumbh, Amlah Road	Amlah	Fatehgarh Sahib	29-07-2020	Complied	Complied	Complied
109	P.S. Alloys and Metals	Vill. Kumbh, Amlah Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	25-08-2020	Complied	Complied	Complied
110	P.S. Ubhi Steel Industries	Vill. Tooran, Amlah Road	Amlah	Fatehgarh Sahib	05-08-2020	Complied	Complied	Complied
111	Pagro Frozen Foods Pvt. Ltd (Unit-II)	Vill. Jalveri Gehlan (Near Sadhugarh), G.T. Road	Fatehgarh Sahib	Fatehgarh Sahib	17-06-2020	Complied	Complied	Complied
112	Panesar Steel Industries	Mughal Majra Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	12-02-2020	Complied	Complied	Complied
113	Parshav Industries (formerly known as S.S. Alloys & Steel Industries)	Vill. Kumbh, Amlah Road	Amlah	Fatehgarh Sahib	21-11-2019	Complied	Complied	Complied

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114	Pearl Steel Rolling Mills	G.T. Road, Sirhind Side	Fatehgarh Sahib	Fatehgarh Sahib	17-06-2020	Complied	Complied	Complied
115	Prince Steel Industries	G.T. Road, Model Town	Amlah	Fatehgarh Sahib	02-03-2020	Complied	Complied	Complied
116	Punjab Steel Forging & Agro Inds. (U-II)	G.T. Road, Khanna Side, Mandi Gobindgarh Vill.	Amlah	Fatehgarh Sahib	31-08-2020	Complied	Complied	Complied
117	Pushpanjali Strips	Mullanpur Kalan, G.T. Road, Sirhind Side, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	14-08-2020	Complied	Complied	Complied
118	Quality Steels	Guru Ki Nagri, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	18-08-2020	Complied	Complied	Complied
119	R.G. Steel & Agro Industries	R.G. Mill Road, Sirhind Side, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	26-08-2020	Complied	Complied	Complied
120	R.K. Plate Re-Rolling Mills	G. T. Road, Khanna Side, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	04-01-2020	Complied	Complied	Complied

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121	R.K. Steel & Alloys L/o Satnam Singh and Agro Industries	Amlah Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	20-08-2020	Closed	Closed	Closed
122	R.P Concast (Formaly APS International)	Peer Gajju Shah Road, Mugal Maira Vill.	Amlah	Fatehgarh Sahib	18-12-2019	Complied	Complied	Complied
123	R.P. Multimetals (P) Ltd.	Salani, Amlah Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	24-07-2020	Complied	Complied	Complied
124	Radhey Alloys L/o Shiva Alloys	Amlah Road, Village Kumbh, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	25-08-2020	Complied	Complied	Complied
125	Radhika Steel Industries	R.G. Mill Road	Amlah	Fatehgarh Sahib	30-07-2020	Complied	Complied	Complied
126	Raghunath Steel Rolling Mills	L/o B.S. Steel Rolling Mills, Vill. Tooran	Amlah	Fatehgarh Sahib	09-03-2020	Complied	Complied	Complied
127	Raj Shree Ispat (India) Pvt. Ltd.	Talwara Road, Sirhind Side, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	05-07-2020	Complied	Complied	Complied

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128	Raj Steel Rolling Mills	Guru Ki Nagri, Mandi Gobindgarh Vill	Amlah	Fatehgarh Sahib	18-08-2020	Complied	Complied	Complied
129	Rajdhani Casting Pvt. Ltd.	Kumbhra, Mandi Gobindgarh Vill	Amlah	Fatehgarh Sahib	26-06-2020	Complied	Complied	Complied
130	Rajdhani Iron Products Pvt. Ltd	Vill. Kumbh, Amloh Road	Amlah	Fatehgarh Sahib	18-11-2019	Complied	Complied	Complied
131	Ram Steel Industries	G. T. Road, Khanna Side, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	14-07-2020	Complied	Complied	Complied
132	Ramji Concast	(Formerly known as S S Alloy & Steel Industries Unit-2) Vill- Kumbh, Amloh Road	Amlah	Fatehgarh Sahib	19-06-2020	Complied	Complied	Complied
133	Rasik Industries (Prop. Indian Securties Ltd.)	Talwara Road, Sirhind Side, Fatehgarh Sahib	Amlah	Fatehgarh Sahib	02-07-2020	Complied	Complied	Complied
134	Raymond Steel Rolling Mills (Formerly Known as M/s G.S. Steels)	Vill Kumbh, Amloh Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	14-08-2020	Complied	Complied	Complied

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135	Regal Alloys (P) Ltd.	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	14-08-2020	Complied	Complied	Complied
136	Rehal Industrial Corporation	R.G. Mill Road	Amloh	Fatehgarh Sahib	09-12-2019	Complied	Complied	Complied
137	Rehal Steel & Agro Industries	C-20, Focal Point, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	24-07-2020	Complied	Complied	Complied
138	Rosha Alloys Pvt. Ltd.	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	29-11-2019	Complied	Complied	Complied
139	Royal Alloys	Village Kumbh, Amloh Road	Amloh	Fatehgarh Sahib	15-11-2019	Complied	Complied	Complied
140	Ruby Strips Pvt. Ltd.	Talwara Road,	Amloh	Fatehgarh Sahib	29-01-2020	Complied	Complied	Complied
141	S.P. Castings	Back Side old Octroi Post, Shankar Mills Road, Amloh Road	Amloh	Fatehgarh Sahib	05-02-2020	Complied	Complied	Complied
142	S.R. Ceramics & Enterprises	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	26-08-2020	Complied	Complied	Complied
143	S.R. Steel	Vill Chatarpura	Amloh	Fatehgarh Sahib	18-12-2019	Complied	Complied	Complied

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144	Saini Alloys	F-18 and 27, Focal Point, Mandi Gobindgarh	Amluh	Fatehgarh Sahib	12-02-2020	Complied	Complied	Complied
145	Salasar Castings	Vill. Mullanpur Kalan	Amluh	Fatehgarh Sahib	30-12-2019	Complied	Complied	Complied
146	Samana Ispat (P) Ltd.	Vill. Salani, Amluh Road, Mandi Gobindgarh	Amluh	Fatehgarh Sahib	11-02-2020	Complied	Complied	Complied
147	Sangam Steel Industries	R. G. Mill Road, Sirhind Side, Mandi Gobindgarh	Amluh	Fatehgarh Sahib	09-12-2019	Complied	Complied	Complied
148	Sanjiv Oils & Fats (Formerly Unnat Agro Industries)	Khanna Amluh Road, Village Shahpur, Mandi Gobindgarh	Amluh	Fatehgarh Sahib	04-01-2020	Complied	Complied	Complied
149	Saraswati Steel & Metal Industries	L/o R.G. Machine Tools, C-9, Focal Point, Mandi Gobindgarh	Amluh	Fatehgarh Sahib	17-06-2020	Complied	Complied	Complied
150	Shakti Steel Rolling Mills	Vill. Jassran, Majri Road, Mandi Gobindgarh	Amluh	Fatehgarh Sahib	05-12-2019	Complied	Complied	Complied

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151	Shastri Steels	G.t. Road, Sirhind Side, Near Dharam Kanda, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	18-11-2019	NA	Complied	NA
152	Sher-e-Punjab Steel & Agro Industries	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	13-07-2020	Complied	Complied	Complied
153	Shiv Shakti Steel Rolling Mills, (Old Bhagwati Steel & Alloys)	Vill. Chattarpura	Amlah	Fatehgarh Sahib	28-01-2020	Complied	Complied	Complied
154	Shiv Shankar steel Re Rolling mills	L/o Vandana Steel Rolling Mills, (Formerly Known as Satya Ram Steel Industries L/o Vandana Steel Rolling Mills), Amlah Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	11-05-2020	Complied	Complied	Complied

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155	Shivam Industrial Tools comp.	C-24 (P), Focal Point, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	21-07-2020	Complied	Complied	Complied
156	Shree Durga Steel & Agro Industries	(L/o Kauri Alloys Pvt. Ltd.,) Shankar Mill Road, Amlah Road, Fatehgarh Sahib	Amlah	Fatehgarh Sahib	19-06-2020	Complied	Complied	Complied
157	Shree Ganesh Agrovet Private Limited	Village Shahpur	Amlah	Fatehgarh Sahib	30-06-2020	Complied	Complied	Complied
158	Shree Ganesh Alloys Pvt. Ltd.	Amlah Road, Vill Toorran, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	09-03-2020	Complied	Complied	Complied
159	Shree Ganesh Edible (P) Ltd.	Vill Shahpur Amlah, Fatehgarh Sahib	Amlah	Fatehgarh Sahib	09-06-2020	Complied	Complied	Complied
160	Shree Ganesh Solvex Pvt. Ltd.	Vill. Shahpur, Khanna Amlah Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	09-07-2020	Complied	Complied	Complied

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161	Shree Jee Heavy Metal Industries	Village Kumbh, Opp Power Grid, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	22-01-2020	Complied	Complied	Complied
162	Shree Ram Steel Rolling Mill	L/o Jai Bharat Steel Rolling Mills), Village Ajnali, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	03-06-2020	Complied	Complied	Complied
163	Shree Steel Industry	L/o Manmohan Ispat, Mughal Majra, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	10-08-2020	Complied	Complied	Complied
164	Shri Ram Panel Pvt. Ltd. (Magnus Plywood Pvt. Ltd)	(Unit-II), Khanna-Amlah Road, Vill Shahpur, Fatehgarh Sahib	Amlah	Fatehgarh Sahib	09-06-2020	Complied	Complied	Complied
165	Shri Ram Panels	Khanna-Amlah Road, Vill Shahpur, Fatehgarh Sahib	Fatehgarh Sahib	Fatehgarh Sahib	09-06-2020	Closed	Closed	Closed

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166	Shri Salasar Steel Tubes Pvt. Ltd	Ambey Majra, Mandi Gobindgarh Vill.	Amlah	Fatehgarh Sahib	06-07-2020	Complied	Complied	Complied
167	Simran Steel Industries	Tooran, Amlah Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	17-06-2020	Complied	Complied	Complied
168	Singla Brother	Plot no. 299. Dharam Mill Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	25-11-2019	NA	Complied	NA
169	Sona Castings (P) Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh Vill	Amlah	Fatehgarh Sahib	28-01-2020	Complied	Complied	Complied
170	Sun Rise Decorative Industries	Shahpur, Amlah Khanna Road, Sirhind, Fatehgarh Sahib	Amlah	Fatehgarh Sahib	09-06-2020	Complied	Complied	Complied
171	Sunrise Ispat Udyog,	D-43 & 42. Focal Point, Mandi Gobindgarh.	Amlah	Fatehgarh Sahib	26-12-2019	Complied	Complied	Complied
172	Surya Agro Industries	Vill Mianpur, Amlah	Amlah	Fatehgarh Sahib	05-02-2020	Complied	Complied	Complied

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173	Surya Steel Industries	Vill. Ambey Majra, G.T. Road, Sirhind Side, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	06-12-2019	Complied	Complied	Complied
174	Swaran Steel Industries	Amlah Road, Mandi Gobindgarh	Fatehgarh Sahib	Fatehgarh Sahib	19-08-2020	Closed	Closed	Closed
175	Talasri Steels Pvt. Ltd.	Vill. Jalalpur, Amlah Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	20-11-2019	Closed	Closed	Closed
176	The Modi Oil & General Mill	Railway Godown, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	17-06-2020	Complied	Complied	Complied
177	Triveni Puri Jee Steel Rolling Mills	(Formerly known as Jai Ambey SRM) (L/o Gobindgarh Steel Works), G.T. Road, Mughal Majra, Khanna Side, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	21-11-2019	Complied	Complied	Complied

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178	United Iron & Steel Rolling Mill	Amlah Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	26-06-2020	Complied	Complied	Complied
179	Vardan Enterprises	D-90, Focal Point, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	11-08-2020	Complied	Complied	Complied
180	Varun Steel Casting (P) Ltd.	Mugal Majra Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	14-08-2020	Complied	Complied	Complied
181	Ved Jyoti Alloys Pvt. Ltd.,	Vill. Jalalpur, Amlah Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	25-08-2020	Complied	Complied	Complied
182	Vimal Alloys (P) Ltd.	Amlah Road, Mandi Gobindgarh	Amlah	Fatehgarh Sahib	29-07-2020	Complied	Complied	Complied
183	Vishwanath Iron Steel Re-Rolling Mills	L/o Vishwanath Steel Rolling Mills Formerly Known as Vishwanath Industries, G. T. Road, Sirhind Side	Fatehgarh Sahib	Fatehgarh Sahib	16-12-2019	Complied	Complied	Complied
184	Vivek Re-Rolling Mills,	Village Salani	Amlah	Fatehgarh Sahib	26-12-2019	Complied	Complied	Complied

Sn.	Entity name	Address	Tehsil	Notices type	Notices under	Issue date	Hearing before	Hearing date
1	Ess Kay Enterprises	Backside B.D Kanda, Amloh, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	10-09-19	SEE	26-09-19
2	Samcast Techniqs	Vill. Channalon, Sirhind	Fatehgarh Sahib	Water & Air Act	Revocation/Cancellation of consents under Air	06-11-19	SEE	19-11-19
3	S.S. Steel Industry	Vill. Chanalon, Tohra Road, Malakpur Chanlon Link Road	Fatehgarh Sahib	Air Act, 1981	31-A of Air Act, 1981	06-11-19	CEE	22-11-19
4	Chandigarh Castings Pvt. Ltd.	Vill. Ambey Majra, G.T. Road, Mandi	Amloh	Air Act, 1981	Cancellation of consents under Air Act,	20-11-19	CEE	28-11-19
5	Vivek Traders	Plot no. 307, Dharam Mill Road, Mandi	Amloh	Air Act, 1981	31-A of Air Act, 1981	10-12-19	CEE	20-12-19
6	Pinky Steel Corporation	Gobindgarh Club Road, Mandi	Amloh	Air Act, 1981	31-A of Air Act, 1981	11-12-19	CEE	20-12-19
7	Goyal Steel Corporation	E-51, Focal Point, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	11-12-19	CEE	20-12-19
8	Patiala Steels	D-71, 72, Focal Point, Mandi	Amloh	Air Act, 1981	31-A of Air Act, 1981	11-12-19	CEE	20-12-19
9	Gourav Industries,	Plot no. 300, Dharam Mill Road, Mandi	Amloh	Air Act, 1981	31-A of Air Act, 1981	11-12-19	CEE	20-12-19
10	Lalji Rolling Mills	Backside Bhambri Kanda, Amloh Road, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	11-12-19	CEE	20-12-19
11	G.D Enterprises	Dharam Mill Road, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	11-12-19	CEE	20-12-19
12	Gemini Steel	Gobindgarh Club Road, Mandi	Amloh	Air Act, 1981	31-A of Air Act, 1981	11-12-19	CEE	20-12-19
13	Anand Traders	D-76, 77, Focal Point, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	11-12-19	CEE	20-12-19
14	G.S Agro Industries	Plot no. 295, Dharam Mill Road, Mandi	Amloh	Air Act, 1981	31-A of Air Act, 1981	11-12-19	CEE	20-12-19
15	Mak Impes	Gobindgarh Club Road, Mandi	Amloh	Air Act, 1981	31-A of Air Act, 1981	11-12-19	CEE	20-12-19

16	Prince Agro & Allied Industries	C-7, Focal Point, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	11-12-19	CEE	20-12-19
17	Ess Kay Enterprises	Backside B.D Kanda, Amloh, Mandi Gobindgarh, Fatehgarh Sahib.	Amloh	Air Act, 1981	31-A of Air Act, 1981	12-12-19	CEE	20-12-19
18	Taksus Steels (P) Ltd	Grain Market, Near 66 KV Sub Station, Mandi Gobindgarh	Amloh	Air Act, 1981	Cancellation of consents under Air Act, 1981 & 31-A	24-12-19	CEE	20-01-20
19	Unity Metalloys LLP	Godown no. 20, Back side Bhambri Kanda, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	27-12-19	CEE	20-01-20
20	Gurudev Overseas Ltd.	Backside B.D Kanda, Amloh, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	30-12-19	CEE	20-01-20
21	Jethu Ram & Sons	Godown no. 7C, Backside of Bhambri Kanda, Amloh Road, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	30-12-19	CEE	20-01-20
22	Bajrangbali Trading Co.	Battan Lal Road, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	31-12-19	CEE	20-01-20
23	Ekta Traders	Dharam Mill Road, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	08-01-20	CEE	06-02-20
24	R.R Global (India),	Dharam Mill Road, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	13-01-20	CEE	06.02.2020
25	Goyal Alloys	Plot no. 305, Dharam Mill Road, Mandi	Amloh	Air Act, 1981	31-A of Air Act, 1981	30-01-20	SEE	06-02-20
26	Pioneer Ceramics	Godown no. 19, Amloh Road, Behind Bhambri Kanda, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	13-02-20	CEE	27-02-20
27	Sadashiv Steel Industry	Arrey Mill Road, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	26-02-20	CEE	12-03-20
28	Impression Securities Pvt. Ltd. unit Bharat Ispat Udyog	Village Talwara, Mandi Gobindgarh	Amloh	Air Act, 1981	Cancellation of consents under Air Act, 1981 & 31-A	04-03-20	CEE	19-03-20

29	Prayag Steel Rolling Mills	Behind Modern Steel, G. T. Road	Amloh	Air Act, 1981	Cancellation of consents under Air Act,	04-03-20	CEE	19-03-20
30	Sandeep Casting Works	Sector-25C, Street No. 3, Yashoda Nagar, Mandi	Amloh	Air Act, 1981	31-A of Air Act, 1981	02-06-20	-	15 Days Notice
31	S.S Steel Industry L/o Vishal Steel Udyog L/o Amar Singh & Sons	(Formerly know as J.G. Steel Rolling Mills) Mugal Maira	Amloh	Air Act, 1981	Cancellation of consents under Air Act, 1981	03-06-20	CEE	18-06-20
32	Shree Ram Multimetals Pvt. Ltd.	Vill. Kumbhra, Opp. Truck Stand, Amloh, Mandi Gobindgarh	Amloh	Air Act, 1981	Cancellation of consents under Air Act, 1981 & 31-A	03-06-20	CEE	18-06-20
33	Shiva Castings Pvt. Ltd.	Amloh Road, Village Tooran, Mandi Gobindgarh	Amloh	HWM Rules, 2016	Cancellation of consents under Air Act, 1981	03-06-20	CEE	18-06-20
34	L.D. Rehal Steel Industries	Vill. Tooran, Amloh Road, Mandi	Amloh	Air Act, 1981	Cancellation of consents under Air Act,	04-06-20	CEE	18-06-20
35	Guruji enterprises	D-32, Focal point, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	04-06-20	CEE	18-06-20
36	Jagat Metals (P) Ltd.	Vill. Ambay Majra, Near 220 KV power	Amloh	Water & Air Act	refusal of consents	11-06-20	CEE	18-06-20
37	Har Har Mahadev Concast Unit	Village Khumna, Amloh	Amloh	Water & Air Act	refusal of consents	22-06-20	CEE	25-06-20
38	Bhawani Industries Pvt Ltd.	Vill Ajnali, Backside Focal Point	Amloh	Air and HWM	Cancellation of consents under Air Act,	03-07-20	Chairman	10-09-20
39	Jiwan Singh Girdari Lal Iron & Steel Re-rolling mills	G. T. Road, Sirhind Side, Mandi	Amloh	Water & Air Act	refusal of consents of consents	03-07-20	Show Cause with 15 days	
40	Unipearl Alloys	Vill. Tooran, Amloh Road, Mandi	Amloh	HWM Rules, 2016	refusal of consents	07-07-20	CEE	16-07-20
41	Bansal Concast L/o A.R. Castings (P) Ltd.	R.G. Mill Road, Sirhind Side, Mandi	Amloh	HWM Rules, 2016	refusal of consents	21-07-20	Show Cause with 15 days	
42	Gokal Steel Rolling Mills	Vill. Kumbh, Amloh Road, Mandi	Amloh	Air Act, 1981	Cancellation of consents under Air Act,	27-08-20	SEE	11-09-20
43	Singla Steel & Allied Industries	Amloh Road, Mandi Gobindgarh	Amloh	Air Act, 1981	Cancellation of consents under Air Act,	27-08-20	SEE	11-09-20
44	Jai Narain Casting L/o Narindra Casting Pvt. Ltd	B-5.6, Focal Point, Mandi Gobindgarh.	Amloh	Air Act, 1981	31-A of Air Act, 1981	27-08-20	CEE	10-09-20

45	Gian Casting (P) Ltd.	Grain Market, Mandi Gobindgarh	Amloh	Water & Air Act	Violation	07-09-20	Show Cause with 15 days	
46	Sidheshwar Alloys Pvt. LTd.	Vill Chattarpura, Kumbh Road, Mandi	Amloh	Water & Air Act	33-A & 31-A	08-09-20	CEE	17-09-20
47	Rakesh Kumar Aluminum Industires	Vill. Mugal Majra, Mandi Gobindgarh	Amloh	Water & Air Act	33-A & 31-A	08-09-20	CEE	17-09-20
48	Raj Shree Udyog	G. T. Road, Talwara Road, Mandi	Amloh	Air Act, 1981	Cancellation of consents under Air Act,	10-09-20	Show Cause with 15 days	
49	Dev Steel L/o Sardar Steel Rolling Mill	G. T. Road, Khanna Side, Mandi	Amloh	HWM Rules, 2016	Cancellation of consents under Air Act,	11-09-20	Show Cause with 15 days	
50	Shree Salasar Ispat Udyog I/o Rahul Enterprises L/o R.D. Ispat	Vill. Kumbran, Near Gas Plant, Mandi Gobindgarh	Amloh	Air Act, 1981	31-A of Air Act, 1981	14-09-20	CEE	24-09-20

Annexure- 4

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Sn.	Name of Industry	Amount of EC imposed
1	Fortune Metals Ltd., near Electricity Grid, Talwara Road, Mandi Gobindgarh	₹ 1,65,000
2	J.S. Steel Rolling Mills, B/S Modern Steel, Sirhind Side, Fatehgarh Sahib	₹ 1,65,000
3	Natural Castings, Village Mullanpur Kalan, G.T. Road, Sirhind Side, Fateharh Sahib	₹ 2,06,250
4	Bansal Alloys & Metals (P) Ltd.(Unit-I), G.T. Road, Sirhind side, Mandi Gobindgarh	₹ 62,500
5	J.S. Khalsa Steels (P) Ltd., Village Kumbh, Amlah Road, Mandi Gobindgarh	₹ 1,65,000
6	Kuber Castings Pvt. Ltd., G.T. Road, Sirhind Side, Mandi Gobindgarh	₹ 2,06,250
7	Bansal Alloys & Metals (P) Ltd.(Unit-II), G.T. Road, Sirhind	₹ 62,500
8	Oasis Enterprises Pvt. Ltd., Talwara Road	₹ 6,18,750
9	Punjab Steels, Amlah, Road, Mandi Gobindgarh	₹ 1,10,000
10	Samana Concast	₹ 1,40,000
11	Steel Impex	₹ 55,000
12	Shri Ram Multimetal	₹ 1,45,000
13	Rudra Alloys	₹ 15,000
14	BAdev Singh & Songs	₹ 65,000
15	Bhawani Casting	₹ 12,500

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16	Akshat Alloy	₹ 18,750
	Total	₹ 22,12,500

Annexure-4. 59

Sr no.	Entity name	Address	Industry scale
1	Balajee Industries	Vill. Ajnali	S
2	Royal Industries L/o National Steel Rolling Mill	Backside Radhaswami Satsang Road, G. T. Road, Mandi Gobindgarh	S

Industry Type	Bank Guarantee amount	Bank Guarantee Expiry date
Pyrolysis Plant	₹ 2,00,000	29-01-2021
Rolling Mills	₹ 50,000	12-06-2020

Annexure-6

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ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. SEE(HQ-2)/2020/ 475Dated: 21-8-20

OFFICE ORDER

The Government of India, Ministry of Environment and Forests (MoEF & CC) vide notification dated 04.04.2016 notified the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Under the provisions laid down under Rule 13, the importer, who is a trader, importing other wastes listed in Part-D of Schedule -III, on behalf of actual user(s), shall have to obtain onetime authorization from the State Pollution Control Board.

Considering the frequent complaints received due to establishment of godowns for storage of scrap in residential areas, adopting procedures being followed by MoEF&CC while granting such authorizations for import and in line with the State Govt. policies of ease of doing business, the Board in its 184th meeting held on 22.07.2020 has decided to revise the procedure and documentations for obtaining one-time authorization from the Board under Rule 13 by a trader, who intend to import other wastes listed in Part-D of Schedule -III, on behalf of actual user(s) as under:

1. One-time authorization shall be granted for a specified quantity of waste (e.g. 500 MT) and not in terms of per month (e.g. 500 TPM). As & when this specified quantity of waste is imported then the onetime authorization shall come to an end.
2. The validity for this onetime authorization shall be for a period of 18 months or till the specified quantity of waste for which authorization granted is imported, whichever is earlier.
3. All one time authorizations earlier granted before 31.01.2019 shall deemed to have been cancelled. Authorization granted after 31.01.2019 shall be considered as expired after the completion of 18 months from the date of issue of such authorization. A public notice in this regard shall be given in the leading newspapers and the Customs Authorities shall also be appraised accordingly.
4. In case of failure to comply with the conditions of the authorization, the Board may suspend or cancel such authorization after affording an opportunity of hearing to the holder of the authorization and after recording the reasons thereof.
5. To avoid the multiple fee structure, revised processing fee suitable to the new procedure shall be as under:
 - a) Rs. 50 per Metric Ton (MT) with minimum fee of Rs. 2500/-.
 - b) Payable to concerned Environment Engineer of the Regional Office in whose jurisdiction, the godown is located.
 - c) In case of resubmission of application on account of refusal / cancellation / change of actual user, the trader has to deposit fresh processing fee.
 - d) In case of returning of application due to incompletions, no additional fee will be charged.

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6. The trader shall have to obtain suitability certificate of the area for allowing the establishment of their godown (s) for storing scrap / waste from the following concerned authorities:
 - a) Concerned Municipal Authority: In case the godown is located within the Municipal Limits.
 - b) Concerned District Town Planner: In case the godown is located outside the Municipal Limits.
7. The revised documentation for obtaining onetime authorization by the trader on the behalf of actual user(s) as required under Part-D of Schedule-III of Hazardous and other waste (Management and Transboundary) Rules, 2016 is placed as per Annexure-A.
8. The format for issuance of one-time authorization is placed as Annexure-B.

Further, in order to facilitate the traders, concerned Environmental Engineer of the Regional Office shall be the competent officer to grant / cancel this one-time authorization for import under Hazardous and other Waste (Management & Transboundary Movement) Rules, 2016.

This order issues in the supersession of all the earlier office orders issued in the matter of grant of one-time authorization.

This order will come into force with immediate effect.

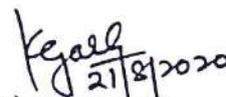

(Prof. S.S. Marwaha)
Chairman

Dated 21/08/20

Endst. No. SEE(HQ-2)/2020 18340-43

A copy of the above is forwarded to the following for information please:

1. The Principal Secretary to Government of Punjab, Department of Science, Technology & Environment, Chandigarh.
2. The Chief Executive Officer, Punjab Bureau of Investment Promotion, Chandigarh
3. The Director, Directorate of Environment & Climate Change, Chandigarh.
4. The Director, Department of Industries and Commerce Chandigarh.

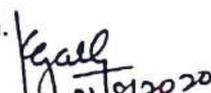

Member Secretary

Dated 21/8/20

Endst. No. SEE(HQ-2)/2020 18340-47

A copy of the above is forwarded to the following for information and necessary action:

1. Director General, Directorate General of Foreign Trade, Directorate General of Foreign Trade, Udyog Bhawan, H-Wing, Gate No-2, Maulana Azad Road, New Delhi-110011.
2. The Director (Customs), Ministry of Finance, Department of Revenue, Central Board of Excise and Customs, North Block, New Delhi -110001.
3. The Commissionerate of Custom, Custom's Dry port, Dhandari Kalan, Ludhiana.


Member Secretary

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Endst. No. SEE(HQ-2)/2020 18348-55Dated 21.2.20

A copy of the above is forwarded to the following for information and necessary action:-

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Patiala /Ludhiana/Jalandhar & Bathinda / HQ / PBIP.
2. The Special Secretary (G & P), Punjab Pollution Control Board, Mohali.
3. The Senior Environmental Engineer, Punjab Pollution Control Board, HQ-I/II, Zonal Office, Patiala-I/II, Ludhiana-I/II, Jalandhar, Amritsar and Bathinda.
4. The Senior Scientific Officer, Punjab Pollution Control Board, Head Office, Patiala.
5. The Environmental Engineer, Punjab Pollution Control Board, EPA/Mega/HQ-I/II/ Regional Office, Patiala / Sangrur / Bathinda / Faridkot / Batala / Jalandhar / Hoshiarpur / Mohali / Roop Nagar / Amritsar / Fatehgarh Sahib and Ludhiana-I/II/III/IV.
6. The Environmental Engineer (Computer), Punjab Pollution Control Board, Patiala for uploading the office order on the website of the Board.
7. The Administrative officer / Senior Law Officer/Deputy Control (F & A), Punjab Pollution Control Board, Head Office, Patiala.
8. PS to Chairman / PA to Member Secretary, Punjab Pollution Control Board, Patiala.

Kjall
21/2/2020
% Member Secretary
Dated : 21.2.20

Endst. No. SEE(HQ-2)/2020 18356

A copy of the above is forwarded to the Deputy Director (PR), Punjab Pollution Control Board, Head Office, Patiala with a request to give wide publicity to this order of the Board through newspapers/media/various associations for information of all concerned. Special reference w.r.t. stipulation as mentioned at Sr. No. 3 of the above office order shall be made in the public notice.

Kjall
21/2/2020
% Member Secretary

Annexure-A

Documentation required for submission of application for obtaining onetime authorization by the traders for import of scrap on the behalf of actual users as required under Part-D of Schedule-III of Hazardous and other waste (Management and Transboundary) Rules, 2016.

1. Form – 7 as per Hazardous and other waste (Management and Transboundary) Rules, 2016. (Annexure A/1)
2. Copy of TIN / VAT / GST Number
3. Copy of Import / Export Licence issued from Directorate General of Foreign Trade.
4. Site Plan/Location Plan of the Godown.
5. Land documents of storage godown such as Registration deed/Jamabandi/ Rent deed/ lease deed indicating details of the property.
6. Certificate/ NOC from the Concerned Authority i.e. Municipal Authorities (in case godown is within M.C. limit) and District Town Planner (in case godown is outside M.C limit) regarding suitability of location for godown to be used for the storage of scrap / other waste.
7. Copy of Consent to operate under the Water (Prevention and Control of Pollution) Act, 1974 or Air (Prevention and Control of Pollution) Act, 1981 of each actual user(s) on behalf of which trader intends to import other waste showing the quantity of raw material consumption to compare with the quantity of Other Waste intends to be imported. An actual user can import
8. Undertaking from authorized actual user (s) on behalf of trader intends to import other waste. (Annexure A/2)
9. Undertaking from trader. (Annexure A/3)
10. The application must be accompanied with Demand draft in favour of concerned Environmental Engineer, Punjab Pollution Control Board.

The application must be submitted in duplicate i.e. 2 sets of documents self-attested by the trader as well as actual user, wherever required.

Annexure-A/1

FORM 7

[See rule 13 (2) (c)]

APPLICATION FORM FOR ONE TIME AUTHORISATION OF TRADERS FOR PART- D OF
SCHEDULE III, WASTE

[To be submitted by trader to the State Pollution Control Board]

1.	Name and address of trader with Telephone, Fax Number and e-mail	:	
2.	TIN / VAT / GST Number/Import/ Export Code	:	
3.	Description and quantity of other waste to be imported	:	
4.	Details of storage, if any	:	
5.	Names and address of authorized actual user (s)	:	

Signature of the authorised person

Date:

Place:

Annexure-A/2

Undertaking from Authorized Actual User(s)
 (For whom the trader intend to import scrap / other waste on behalf of actual user under Rule 13 of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016)

I prop. / partner of M/s hereby undertake that

1. That our firm have valid consent to operate under the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 as well as authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 obtained from State Pollution Control Board.
2. That our firm is manufacturing (product with capacity) by using following raw material (as per consent granted):

Sr. no	Raw Material	Quantity of Raw Material

3. That, I/We as a company M/s is the authorized actual user of the above raw material / other waste.
4. That the company M/s is going to import following scrap / other waste on our behalf, which will be used as raw material in our industry

Sr. no	Waste to be imported	Quantity of waste to be imported (MT)

That the above statements and facts given at Sr. no. 1 to 4 above are true to the best of my knowledge.

Name & Designation.....

Name & Address of industry.....

.....

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(Annexure-A/3)

Undertaking from Trader

(Intend to import scrap / other waste on behalf of actual user under Rule 13 of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016)

I prop./partner of the trading company
M/s..... hereby undertake

- 1. That our company intend to import scrap / other waste material as specified in Part D of Schedule-III of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and same will be sold to the following actual users as per detaild provided below:

Sr. no	Name of the actual user	Description of waste to be imported	Quantity of waste (MT)
	Total		

- 2. That I/We will submit the quarterly returns, stating the complete details of Import i.e. quantities of waste imported on their behalf, to the concerned Regional Office of Punjab Pollution Control Board.

Name & Designation.....
 Name & Address of Trader.....



Annexure-B
PUNJAB POLLUTION CONTROL BOARD
ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
Regional Office

No. _____
To _____

Dated: _____

M/s.....
.....

Authorization no. PPCB/HWM/2020/_____

Date of Issue: _____

Date of Expiry: _____

Subject: One-time authorization to the trader for import of on behalf of actual user under Rule 13 of Hazardous & Other Waste (Management and Transboundary Movement) Rules, 2016.

M/s having IEC code (.....), PAN number (.....), GST Registration No. (.....), is hereby, granted onetime authorization for import of @ MT listed at Basel No. of Part-D of Schedule-III of the Hazardous & Other Waste (Management and Transboundary Movement) Rules, 2016, subject to the following conditions:

1. This import is permitted only on behalf of the actual user(s) namely M/s
2. The import of scrap / other waste should not be contaminated with any other waste.
3. The import shall be only for intended use by the actual user for recovery / manufacturing / recycling at the unit and the imported material shall not be sold further.
4. The importer shall submit the quarterly returns, stating the complete details of import and quantities of waste imported on their behalf to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, alongwith copies of Bill of Landing, Bill of Entry.
5. In case of illegal import of scrap / other waste or import other than mentioned in Part-D of Schedule-III of the Hazardous & Other Waste (Management and Transboundary Movement) Rules, 2016, the waste has to be re-exported by the importer at his own cost within a period of 90 days from the date of its arrival in India and cost of rejuvenation of any environmental damage during this period of storage in India will also be borne by the importer.
6. The scrap / other waste shall either be stored by the trader / importer in its godown in an environmentally sound manner located at or it may be transferred directly to the actual user who shall store it in an environmentally sound manner within its premises as per provisions of Hazardous & Other Waste (Management and Transboundary Movement) Rules, 2016. The manifest system for transport of scrap / other waste in Form-10 as per Rule 19 shall be followed, if applicable.
7. The importer of scrap / other waste shall comply with the provisions of the Environment (Protection) Act, 1986 & Rules made there under and amended from time to time.
8. The importer of scrap / other waste shall not burn/ process / dismantle any kind of scrap / other waste within go-down / outside their premises.
9. The authorization shall be made available for inspection of official authorized by the Board / any Govt. agency.
10. The quantities of individual item shall not be exceeded from the consented quantities of the actual user on behalf of traders is importing the material.
11. The trader shall ensure that no nuisance will be caused in the vicinity due to transportation / handling of scrap.

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12. The Board reserves the right to modify /suspend / revoke / cancel this authorization at any time, in case of non compliance of the conditions of this authorization or non compliance of pollution control laws.

Environmental Engineer
For & on behalf of PPCB

Endst. No. _____ Dated _____
A copy of the above is forwarding to M/s (actual user) for information and compliance of the conditions.

Environmental Engineer
For & on behalf of PPCB

Endst. No. _____ Dated _____
A copy of the above is forwarded to the Custom Authorities for information.

Environmental Engineer
For & on behalf of PPCB

Annexure 7
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Amended directions u/s 31-A of Air (Prevention & Control of Pollution) Act, 1981 to rolling mills in Mandi Gobindgarh to shift from coal to PNG

As you are aware that Government of Punjab in Consultation with the Punjab Pollution Control Board has declared the whole of the State as air pollution control area under Section 19 (1) of the Air (Prevention and Control of Pollution) Act, 1981 vide Notification No. S.O 21/C.A. 14/81/S. 19/ 88 dated 02.03.1988 for the purposes of the said Act, 1981.

And whereas, in order to improve the ambient air quality of Mandi Gobindgarh, the Board issued the following directions by invoking the provisions of section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 through public notice:

"That all the rolling mills in Mandi Gobindgarh shall shift from coal to PNG on or before 31.03.2020".

And whereas, All India Steel Re-Rollers Association and Small Scale Steel Re-Roller Association (Regd.) have given representations to the Board to the effect that technicians/experts could not be available due to present COVID-19 & lockdown situation and requested for ex-tension in time up to 31st March 2021 for shifting from Coal to PNG to the industries and issue of consents upto 31.03.2021.

And whereas, keeping in view the present COVID-19 pandemic situation and status of laying of PNG pipelines in Mandi Gobindgarh, the Competent Authority of the Board has considered the request made by the Associations and decided to extend the date for shifting of industries from Coal to PNG from 31.03.2020 to 31.12.2020.

Therefore, the Board hereby issue following amended directions by invoking the provisions of section 31-A of the Air (Prevention & Control of Pollution) Act, 1981.

1. That all the rolling mills in Mandi Gobindgarh shall execute an agreement with PNG Gas Provider, by 30.09.2020 and shall submit the same to the Board within 7 days thereafter.
2. That all rolling mills in Mandi Gobindgarh shall shift from coal to PNG on or before 31.12.2020.

Take notice that the directions aforementioned shall not be issued separately by the Board to individual units.

(Prof. S.S. Marwaha)
Chairman

Annexure-8

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1. Comissioned Customers		
Sr No.	Customer Name	Location
1	Chanakya Bakery	Focal Point
2	ANG Agro	Focal Point
3	Sumit Agriculture Industry	Focal Point
4	Worldwide Products	Focal Point
5	R S Agro	Focal Point
6	Raj Agro Industries	Focal Point
7	Steelage Refractories	Focal Point
8	Madhav Stelco	Talwara Road
9	PRABHAT HEAVY FORGE PVT LTD	GT Road
10	MADHAV UDYOG PVT LTD	Talwara Road
11	WORLDWIDE PRODUCTS- II	Focal Point
12	Christ King	Focal Point
13	Marshal Ispat	Focal Point
14	DELTA GALVANIZERS	Focal Point
15	JITEN STEEL	Focal Point
16	CHEHAL UDYOG	Focal Point
17	DEVBHOO MI CASTING	Transport Nagar
18	SHREEJI HEAVYMETAL	Transport Nagar
19	AK MULTIMETAL	Focal Point
20	NEWYORK STEEL	Focal Point
21	Punjab Hammers	Focal Point
22	Sairam Steel	Focal Point
23	Laxmi Steel Rolling Mill	Talwara Road

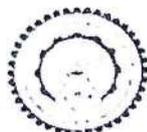
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24	Dhiman Iron and Steel Industry	GT Road
	Total	24

2. Enrolled and Yet to Commission Customers		
Sr No.	Customer Name	Location
1	Balajee Industries	Focal Point
2	Steel Town Special Steels	Focal Point
3	Jain Alloys	Talwara Road
4	Royal Ispat	Kumbh Village
5	Fore Steel	Kumbh Village
6	PFI Heavy Forging Press	Sirhind, Behind Nanda Filling Station
7	Ashok Steel Industries	Talwara Road
8	Avtar Forging	Amloh Road
9	Behari Lal Ispat	Amloh Road
10	Devshree Metals	Kumbh Village
11	Doaba Steel Rolling Mill	Amloh Road
12	Dainik Bhaskar	GT Road
13	Bharat Ispat Udyog	Talwara Road
14	Raj Steel	Guru Ki Nagri
15	Bhawani Metals	Focal Point
16	Namdev Industries	Focal Point
17	Royal Industries	Modal Town, GT Road
18	Royal Alloys	Kumbh Village
19	Royal Steel Rolling Mills	Modal Town, GT Road
20	Ruby Strips	Talwara Road
21	Rajshree Ispat	Talwara Road
22	Karam Steels	Nasrali Rd, GT road
23	Bhambri	Amloh Road
24	Adarsh Steel Rolling Mills	GT Road, Sirhinde Side
25	Prayag Steels	Behind Modern Steels

Annexure-9

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Indian Institute of Technology Delhi
Industrial Research & Development Unit
Hauz Khas, New Delhi – 110 016, INDIA
 Tel. 91-11-26591799, 26597156 Fax : 91-11-26584715
 Email : arird@admin.iitd.ac.in

STANDARD TERMS AND CONDITIONS OF CONTRACT FOR CONSULTANCY

Title of the Consultancy Job :

Particulate matter carrying capacity of 9 non-attainment cities in Punjab

Name & Address of the Client :

Punjab Pollution Control Board, Vatavaran Bhawan, Nabha Road, Patiala

Name and Dept./Centre of the Consultant Incharge :

Sri Harsha Kota (CI), Department of Civil Engineering, A.K.Nema (Co-CI), Department of Civil

Engineering, Mukesh Khare (Co-CI), Department of Civil Engineering, IIT Delhi

The Institute through the CI/Co-CI will plan the Project in consultation with the Client. These terms and conditions govern projects for the development of products, processes, field studies, model studies, calculations, economic and technical consulting and other forms of project of specific interest to the client. The conditions are binding unless otherwise agreed upon in a separate signed document.

- DECLARATION:** All work undertaken by the Consultant Incharge (CI)/Co-Consultant Incharge (Co-CI) at IIT Delhi as part of the project will be in good faith and based on material/data/other relevant information given by the client requesting for the work.
- RESPONSIBILITY/LIABILITY :** The Institute through CI/Co-CI undertakes to carry out the project as conscientiously as conditions allow, but accepts no economic responsibility whatsoever, should the work not lead to expected results. IIT Delhi shall not be held liable for any loss, damage, delay or failure of performance, resulting directly or indirectly from any cause, which is beyond its reasonable control (Force Majeure). The liability of IIT Delhi shall be limited to the funds received for the project.
- DISCRETION :** The Institute through CI/Co-CI undertakes to handle with discretion reports, results, the identity of the Client and all material specifically treated/marked confidential which the client places at the disposal of the CI/Co-CI in connection with the project at IIT Delhi, subject to Right to Information rules regulations.
- SUB-CONTRACTING :** The Institute reserves the right to allow any work in connection with the project, experimental or otherwise, to be carried out by a third party as per Institute norms and procedures, provided this does not result in the danger of information of a confidential nature coming into the hands of unauthorized persons.
- RESULT OF THE PROJECT:** The results of all work done at the Institute by the CI/Co-CI in connection with the project, incorporated in written reports shall remain the property of the Client. Results arrived at with little or no involvement on the part of the Client are available free of charge for the Client's own use. However, the CI/Co-CI Institute reserves the right to use such results in connection with activities outside the scope of the project. If the Client consists of several individuals, all questions of Client, rights between the Clients must be settled between such individuals, and are of no concern to the CI/Co-CI Institute. Unless otherwise agreed, all reports are to be sent to the Client. The CI/Co-CI/Institute has the right to retain a copy.

K. S. Harsha
10/9/20

Name & Signature of Consultant Incharge

Dr. Sri Harsha Kota
 Assistant Professor
 Department of Civil Engineering
 Indian Institute of Technology Delhi
 Hauz Khas, New Delhi-110016, India

K. Gaal
10/9/2020

Name & Signature of Client

Member Secretary
 Punjab Pollution Control Board

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6. **INTELLECTUAL PROPERTY RIGHTS** : All rights pertaining to any intellectual property generated created invented in the due course of the project, will be the joint property of IIT Delhi and the Client. Terms and conditions regarding transferring assigning selling these rights to the Client shall be governed by a separate written agreement if required.
7. **PUBLISHING THE RESULTS/OUTCOME OF THE CONSULTANCY** : The results/outcome of the consultancy shall not be exploited by the Client organization for its business interests by using IIT Delhi's name logo through press advertisement publicity material or in any other manner. Manuscripts of academic papers, brochures, advertisements or other form of published material which refer to or quote the proprietary results of the project shall be vetted by both parties before publication.
8. **COMMUNICATION OF RESULTS TO A THIRD PARTY** : The Cl/Co-Cl may not, without the written agreement of the Client, communicate the results of the project to a third party. The Client shall arrange the necessary written agreement of all parties on the Client's side who may have publication rights with respect to the project.
9. **PROJECTS FOR OTHER CLIENTS** : The Institute may undertake other projects in the same field provided - to the best of its knowledge and belief - there exists no danger of information of a confidential nature coming into hands of a third party.
10. **APPARATUS** : Instruments and/or equipment obtained in connection with the project and charged to the client remain the property of IIT Delhi, unless otherwise it is specifically agreed to by the Institute.
11. **TERMINATION OF THE PROJECT** : The Client has a right to terminate the project at any time, but shall be liable for all reasonable expenses incurred in connection with halting work already in progress according to the agreed work programme. The decision of IIT Delhi shall be final as far as reasonableness of the expenses is concerned. The Institute has also the right to terminate the project at any time except where otherwise agreed upon. The Client in this case will not be liable for any expenses incurred after the termination.
12. **PAYMENT** : The payment of consultation charges to IIT Delhi are to be made as per the agreement i.e *40% of the total amount (40 Lakh) will be given for the project to be initialized in IIT Delhi, 40% of the total amount will be transferred after submission of interim report and final 20% of the total amount will be transferred after submission of final report* of all the Nine Non-Attainment Cities. The applicable taxes as prescribed by the Government of India or the Government of Delhi (or any other statutory body) from time to time will be paid extra.
13. **DISPUTES** : In the event of any dispute or difference between the parties hereto, such dispute or differences shall be resolved amicably by mutual consultation. If such resolution is not possible, then the unresolved dispute or difference shall be referred to a sole arbitrator to be nominated by the Director of the Institute for a reasoned Award. The seat of arbitration shall be within the campus of IIT Delhi and the language of arbitration shall be English. The Award of the arbitrator shall be binding on the parties to the dispute.
14. **DISCLAIMER** : The report on the consultancy project is the technical opinion of the Cl/Co-Cl based on his their expertise in the particular area of research and in no way reflects the view(s) of IIT Delhi. IIT Delhi is not responsible for the accuracy or completeness of the report and the role of the Institute is limited to providing administrative support to the project.
15. **Goods and Services Tax** : As per GST Act 2017, the Goods and Services Tax will be levied on total consultancy charges and this amount is to be borne by the Client. (The applicable GST is @ 18% w.e.f. 01.07.2017).

K. Sri Harsha
10/9/20

Date 10/9/20

Name & Signature of Client in Charge
Dr. Sri Harsha Kota
Assistant Professor
Department of Civil Engineering

K. Goyal
10/9/2020
Member Secretary
Punjab Pollution Control Board
Name & Signature of Client